The House reassembled after lunch at thirty-three minutes past two of the clock, The Vice-Chairman (Shrimati Purabi Mukhopadhyay) in the Chair.

RESOLUTION REGARDING FORMULATION OF A SCHEME BY GOVERNMENT TO ENSURE REMUNERATIVE PRICE TO GROWERS OF EACH AGRICULTURAL COMMODITY—contd.

SHRI GULABRAO PATIL: As far as the prices of agricultural commodities are concerned, I would urge upon the hon. Minister that unless incentive prices are given to the producers, particularly farmers, we cannot have more agricultural production. This has been objected by the Agricultural Prices Commission on the ground that it would push up the market price and that it would be very difficult to procure the quantity that is required for the public distribution system. We should create a psychology of plenty in the country and we should take some steps to see that more and more agricultural production takes place. Of course, for this, we should make available fertilisers, pesticides and other inputs to the farmers. But price is one of the basic factors that has to be taken into consideration. What is the procurement price today? It is less than the market price and the support price is less than the procurement price. Take, for example, the production this year. We have a bumper crop and the country expects 114 million tonnes of foodgrains production this year. When the hon. Minister was replying to the Calling Attention in the morning, he was repeatedly emphasising that Government is prepared to purchase whatever is brought into the Mandis.

I would like to bring it to the notice of the hon. Minister that if he wants to have more procurement and also more production, if both these are to be achieved, the procurement prices must be raised during the coming rabi season, that is, during the season. A high price will encourage the farmer to grow more grains and sell more grains to the Government instead of selling to the private traders or hoarding. Now, because of the emergency, Madam, there is a change of climate, and even the men-

tality of the traders has undergone a tremendous change. Because of this emergency, hoarders, blackmarketeers and others are afraid. Because of credit stringency also they are not getting more money and, therefore, the Government need not be afraid that if incentive prices are given there will be more hoarding and all that. Here I would like to point out to the hon. Minister that even in a country America where the farming community is only 7 per cent of the population, they are able to produce food not only for their own country but also for other countries. More agricultural production came there because of incentive prices. Therefore, I would urge upon the hon. Minister that while fixing the prices of the agricultural commodities, no ad hoc formula should be adopted as is being done by the APC. In fact, there is no scientific basis for the prices that are now being given by the APC. However much the hon. Minister might assure the House that at the time of plenty, particularly when a bumper crop comes, they will be able to purchase the agricultural commodities, I am sorry to say that it has been the experience of farmers, particularly in Punjab when there was a bumper wheat crop, that the purchases were being made by the private traders because the FCI was not in a position to make a deal with the farmers. Now the hon, Minister has said these things, Therefore, I would like to ask why, as far as the present position is concerned, double standards are being observed by the Government as far fixation of prices of manufactured goods vis-a-vis agricultural commodities is concerned. When agricultural production is taken into consideration, particularly the cost of inputs, because of the new developments in the agricultural technology even the small farmers are investing more and more on agriculture with a view to getting more production. From point of view, the rate of interest charged by the banks is very high and therefore the farmers have to borrow money at a high rate of interest. They have to purchase fertiliser at an exhorbitant price. Everybody was saying that the Government had reduced it by Rs. 150/-. But it has gone up to Rs. 2,200 from Rs. 900 per tonne. The prices of insecticides pesticides other essential commodities required by the farmer have also gone up quite high.

to growers

Scheme by Govt. to ensure

Take, for instance, cloth and other essential commodities required by the farming community. Their prices have gone to such an extent that there is no parity, there is no comparison between the prices of these commodities and the agricultural commodities, Even the prices of steel, cement and such other commodities required by the farmer have never been taken into consideration. Even the National Commission on Agriculture, when this matter was raised before them. have said that the Government should try to see that the prices of fertilisers are reduced and there is more and more of domestic fertiliser production. But as far as this particular aspect is concerned, I would like to tell the hon. Minister that though there will be more production how because of the inputs and all that, if the incentive price factor is lacking, I am quite sure the farmers will be frustrated and next year there will be a different approach taken by the farmers.

Perhaps he may be aware that during last year, that is, 1974-75, in Europe there was a bumper crop of potatoes when the prices fell down to such an extent that no body was there to purchase them. The next year the farmers did not go in for production of potatoes. Perhaps Annasaheb Shinde might be thinking that the farmers are the only community in this country who, whether flood or drought, rain or shine, toil hard day and night to get something out of their meagre land and resources and, therefore, even if they are offered low prices or some sort of price, they will sell their commodities. I must request the hon. Minister to take into consideration these factors. Here is another anomaly. Perhaps, the falling prices may be welcomed by the urban elite, urban population because the entire policy of the Agricultural prices Commission is consuner-oriented. I would like to stress here that though the prices of agricultural commodities are falling, one should not be very happy about it until and unless the prices of all other manufacture goods, particularly the essential commodities that are required by the farmer are coming down. There will be a disharmony as far as the farming community is concerned. Shri Annasaheb Shinde or the Government may be thinking that the farming community is the only community which is unorganised. But the organised sector is always exploiting this unorganised sector and a day is not far off when there going to be a tension between the rural and the urban population. In order to avoid this, I would like to urge upon the hon. Minister to see that the farming community gets its due share as far as the prices of the agricultural commodities are concerned.

Lastly, I would ask one more thing. What is the basis of our talking so much about the socialistic pattern? The organised sectors, even the textile millowners and other employers are having lock-outs and lay offs. So, I would like to ask the hon. Annasaheb Shinde: What is our socialistic pattern, what is the idea behind this what is the socialistic idea of having per capita or per family income of a rural family? It was decided that they should get a least Rs. 1,800 per year or Rs. 150 per month and, therefore, if they are to get Rs. 150 per month as their net income, excluding all other production expenses, then from that point of view also you should determine the agricultural prices. that is not done, Madam, it will create tensions, not only urban vs. rural but other tensions are also likely to take place.

I would like to say one more thing and then I will finish, As I have stated, Madam, the policy of import has also hardhit our country. We were getting more and more foodgrains under PL 480. An expert committee was appointed by the Government wherein they have opined that with the availability of more and more foodgrains and all that, more and more foodgrains were consumed. The Jha Committee was appointed by the Government and the Government has accepted its recommendation that this particular aid under PL 480 will be utilized for creating buffer stock only. But it was not done. Therefore, an atmosphere was created for getting wheat at cheaper rates. Because of PL 480, millets and other coarse grains which were used earlier were not used and there was more and more demand for wheat and other commodities. Again, the Government have said that they give incentive prices. I would like to ask the hon. Minister how much foreign exchange has been spent during the last 3 to 4 years. When the wheat trade take-over was to be done and fortunately it was not successful, the procurement had reduced to a considerable extent and the Government had to resort to imports again. In that case, even if instead of making a payment of Rs. 1.05 per k.g., had the Gov-

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Scheme by Govt. to ensure

[Shri Gulabrao Patil]

ernment accepted the price of Rs. 1.25 per k.g. the Government would have to spend about Rs. 18 crores by way of giving more price but because the price of the procurement was less, they could not procure more. The Government had to import wheat and by doing so, the Government had to spend Rs. 228 crores. Here I would like to ask the hon. Minister why this price was not paid to the Indian farmer. If instead of paying the American and European farmers, this money was paid to our farmers, they would have produced more and would have been a psychology of plennty here in this country. That sort of policy of imports also must be stopped. As a matter of fact, we are not getting it now under P. L. 480, but we have to spent our precious foreign exchange. Here, therfore, so long as the Indian farmers are not given some encouragement or incentives to produce more and more by paying them more, things will not improve. I am quite certain that as a result of Emergency and other steps, there would be no such thing as hoarding and profiteering, and the farmers will be willing to sell all their marketable surplus only to the Government. Therefore, I would urge upon him to fix remunerative prices based on cost of production arrived at on a scientific basis so that a new era and a new chapter is opened in the history of the Indian agriculture. A new era has already been ushered in because of new agricultural technology. Though with the help of this agricultural technology there may be more production by the farmers, the farmers have to be given encouragement and incentives. I would request the hon'ble Minister to see that incentive prices on the basis of cost of production studies made on a scientific basis are determined and farming community is given its due share to increase agricultural production and thereby be selfsufficient as far as foodgrains are concerned, and thereby to supply more and more raw materials to our industries which are producing manufactured goods out of agricultural raw materials.

With these words, I commend this Resolution to the House.

Thank you, Madam.

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): To the motion moved by Shri Gulabrao Patil, there are two amendments, one by Shri Nathi

to growers

remunerative price

Singh and the other by Shri Deorao Patil.

SHRI NATHI SINGH (Rajasthan): Madam, I move:

1. "That at the end of the Resolution the following be added, namely :-

based on a reasonable return to the growers keeping in view the cost of agricultural inputs and is further of opinion that the same principles should govern the fixation of prices of industrial products so that a proper balance is maintained in the prices of agricultural and industrial products."

SHRI DEBRAO PATIL (Maharashtra): Madam, I move:

2. "That in the last line of the Resolution after the word 'growers' insert the following words namely:-

'taking into consideration the cost of production."

The questions were proposed.

SHRI S. G. SARDESAI (Maharashtra): Madam, Vice-Chairman, it is good that this Resolution has come before this House today after a Calling Attention Notice on the same question which preceded it, because I do hope that Shri Shinde, our Minister of State for Agriculture, will be able to give a more concrete and a more detailed reply to the various questions which have been raised and, I should like to add, which have been very ably argued here factually and logically by the hon'ble Member, Shri Gulabrao Patil. I would not like to repeat things which he has said or things which in fact have been said in this House on earlier occasions because this is almost a perennial question which we have been dealing. I would only like to stress a few points. But before that, for the information of the House and also of the Minister, I would like to read out a Resolution which was passed by the Andhra Pradesh Legislative Assembly on the 30th of January this very year—i.e. very recently. It is a non-official Resolution, but I want to point out that that Resolution was accepted by the Andhra Pradesh Government and so it was adopted finally. That Resoution reads:

"That this House recommends to the Government to take immediate steps to fix remunerative prices for foodgrains and commercial crops being raised by the ryoits".

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Now, what is the purpose of reading out this Resolution? The purpose obviously is that the Congress Ministry in Andhra Pradesh is obviously not so much satisfied with this entire question or the state of food prices, procurement etc. in Andhra Pradesh as the Central Government appears to be on the basis of the statement made by the Minister this morning. Mr. Shinde gave us a lot of figures and, if I may say so, he expressed a very great amount of satisfaction on the question of the present price level of foodgrains and other agricultural produce, on the quantum of procurement made by the Government during the last year and this year, on the question of buffer stocks that they have been able to built up and on a number of other issues. Though the situation undoubtedly is better, what was stated here this morning by the Minister surely gives an impression of a lot of complacency which, in my opinion, is definitely not justified. Let us look at the question soberly-what has happend, what has improved and where do we stand.

Now, it is undoubtedly true—if you go out in the country, there is a considerable amount of relief among the people over food prices and other prices which have come down; they have become cheaper. alarming and galloping rise in prices between 1972 and 1974 has been arrested and a certain stabilisation in prices has come about. There is no question of denying this. But one has also to go a step further and look at the factors which have brought about this thing. When we come to the question of factors, Government itself does not deny that the extremely good harvest of last year and this year—the rabi crop—has been an important factor. In fact, with what is expected to be a record harvest of rabi crop this year, we expect something like 115 million tonnes of grains, which would be the highest achieved since Independence. Government does not deny this factor-it is a very substantial factor. The credit surely goes to the Government for the very strict tariff controls which have been enforced and which, I do hope, will be continued after the Budget also. They have undoubtedly played a vital role. And the action against the hoarders, the black marketeers, the speculators and the smugglers has also contributed to the estabilisation of the prices and has led to a certain decline in prices. But the Minister will surely not deny

that irrespective of this decline in prices, the question of prices has always been a very complex question under all circumstances. Whether the prices are declining or they are rising, in either case, the price problem is a complex problem. It continues to be very complex, despite the easing of the situation and despite the improvement in the situation. I should think that today it is dangerous to be complacent. do I say so? Let us look more concretely at this question. Who have felt the relief as a result of the fall in prices? The relief has been felt by the urban consumer. I am talking of the food prices now. And the extremely poor people in the rural areasvery important sections, no doubt—they have felt the relief. But so far as the vast masses of our peasantry are concerned, I am afraid they do not look upon it as any relief at all. They are the producers, they are an important section of the people; they are not the rich peasants, they are the common or the lower class of peasants. So far as they are concerned, if you go and meet them in various States, you will find that they do not feel the relief. So far as the food grains are concerned, so far as the commercial crops are concerned they are not only the producers but also they are the sellers. And as sellers, naturally this fall in prices is something which is alarming, which is something which is frightening them as to what is going to happen. So, what I am saying is, let us not generalise such a thing that because there is a fall in prices, therefore, everybody is happy. body is not happy. We have to go more concretely into this question. The peasants in India are definitely not happy over this fall in prices. That is one thing.

The second thing which I would like to point out is that as between manufactured goods and agricultural produce—I will come to the figures later on; they have been given earlier also—there is not the remotest doubt that in the recent past, agricultural prices have declined far more than the prices of manufactured goods. I will come to the other aspect later, but the fact remains that last year and in the few months this year, the fall in the prices of agricultural products, whether of foodgrains or of commercial crops, has been far, far greater than any reduction in the prices of manufactured goods.

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There is a third aspect also. There is no doubt that Shri Shinde is an expert on the subject; we cannot deny the fact that he knows the subject very well. But we have also to go into the question of how much has been the fall in prices in the wholesale market and how much has been the fall in prices in the retail market. Speaking in general about the price fall and this kind of thing does not help because when we go into the question of fall in prices? what is it that we have got mainly to see? What we have got to see is that if prices have fallen, is it that the wholesaler is purchasing cheap grains from the peasant—that also means fall in prices-so that at a later stage he may be able to sell them at higher prices? So, it is not an abstract question of whether prices are falling or prices are rising. Concretely we have got to go into the question as to whether this particular fall in prices has really enabled the wholesalers, the big industrialists, to increase their profits at the cost of both the peasant and the final consumer, or whether the fall in prices has really helped the poor people, the common people as against the big industrialists. It is this aspect that we have to go into. A sweeping generalisation that prices have fallen, that the Government is procuring more stocks or that the stock position is better, will not help. This is just the beginning of the subject. We have to go deeper and farther into the subject. And it is in this connection that I want to state emphatically something which is known, something which is not denied but which, I think, in today conditions has become very important. And what is that point? It is common experience not only in the Indian economy but in any capitalist economy, that this process to which we constantly refer, the process of the poor becoming poorer and the rich becoming richer, takes place not only in inflationary conditions, not only when prices are rising, but even when there is a price decline, when there seems to be a stability in prices, when there is a certain amount of relief that the prices have come down. So when we think of the relief which people have got because the prices have come down, we cannot forget that the same process can take place despite the fall in prices. Let us not be complacement that because the prices are coming down, therefore, these people cannot take advantage of the situation to fleece the poor. It happens on both oc-

casions, when prices are rising and when prices are falling. On both occasions, the same process continues. That has always been our experience. So I will very strongly urge on the hon. Minister to consider the problem in this context. I can understand that in 1973, 1974 and 1975, the main worry of the Government, the main worry of the people, was the constant rise in prices. So, the first immediate objective was to control inflation, to stabilise prices, to see that this price rise does not continue, that a certain price control is established, in fact, to see that a certain decline in prices takes place. That has been our concern for the last two or three years. Since last year, the Government has succeeded to a considerable extent in bringing about price stability. What want to emphasise now is that in the coming period, this Government has to give serious attention not only to the question of seeing

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that prices do not rise again, that price stability is maintained, but-what is becoming more important and vital now-also to see that a proper price relationship is established between industrial goods and agricultural products. It is not just a question of reduction in prices. It is a question of relationship between the prices of industrial goods and the prices of agricultural goods. (Time bell rings). It is a distinct problem by it self. It is not just a problem of reducing the prices. Serious attention has to be given to that question. The other question is that we should see that the fall in prices is not utilised by the industrialists and big traders against the producers and the consumers. I repeat that these are the two questions that we have to go into very seriously in 1976. It is not just a question of price control. It is a question of seeing to it that there is a proper relationship between these two kinds of products, agricultural and industrial and also to see that the price fall is not exploited by the traders and the industrialists against the poor. What does the Government propose to do on these questions? It has not merely to say that prices have been stabilised, that more procurement is going on and that our buffer-stock has increased. Very good. We congratulate you for that. But what is the new problem which is now staring us in the face? This is the new problem which is staring us in face now. So with regard, to this, where do

matters now? The stand Minister assured us this morning that governmental intervention in the market, particularly in regard to foodgrains and agricultural raw materials, has now become so powerful that the situation is not like what it was a few years ago when the wholesalers, the profiteers and the industrialists could exploit the poor. He said that the Government was now intervening in the market in such a big way that that kind of exploitation of the poor has been, if not completely, at least substantially, stopped. That is what we were given to understand this morning. Madam, this is an extremely exaggerated statement to make. Even today, despite all Government purchases, despite all Government intervention, the Indian economy is dominantly, overwhelmingly, a free market economy. The Indian economy is an economy which is dominated mainly by the big industrailists, capitalists and bankers. It is not dominated by Go; vernment. For instance, the Minister told us this morning "We are now purchasing grain on such a big scale that practically the bulk of the marketable surplus is being procured by the Government." Is this true? I really want to understand. Normally, as we all know, about 28 or 30 per cent, or at the most 35 per cent, of the food crops come into the market. It may vary for rice, wheat, etc. But about 30 to 35 per cent of the grain comes to the market. Now this year, is you are going to have a production of 115 million tonnes and even if your procurement quota is not only fulfilled but over-fulfilled, as you said, you may purchase 10 million tonnes. Ten million out of 115 million is not even 10 per cent; it is 8 or 9 per cent. Now if you purchase this quantity—that is the most optimistic estimate-on what grounds can you claim that so far as the grain market is concerned, with this quantum that you purchase at the procurement price, you will dominate the market ? You will not dominate the market. You cannot claim this just by purchasing 8 or 9 per cent of the grain which comes to the market. Take cotton, for instance. The Cotton Corporation of India has again and again been saying that it is not their purpose to purchase the bulk of the cotton. They themselves say this. We examined them last year in the Public Undertakings Committee. They said "We purchased 5 to 7 per cent of the cotton produced in India". You purchase 5 to 7 per

cent of the cotton and yet you claim that you are the main determinant of the cotton prices. How can you, when 90 per cent of the cotton is being purchased by the monopolists? The point is, you must not make these exaggerated claims. The proof of the pudding is in the eating. He himself gave the figures relating to the fall in the wholesale prices of foodgrains. He said that it is something like 40%, he said that the fall in foodgrains prices is 40% or so.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I said that it is 24%.

SHRI S. G. SARDESAI: I am sorry, I stand corrected. You give given the correct figure. Obviously, the wholesale market price represents the price which the wholesaler pays to the peasant. Now, the fall is 24% in the price of foodgrains, in the whole sale price of foodgrains. It means that there is that much fall in the prices which the peasant receives from the trader to whom he is selling it. Now, you can go to the other things also. So far as the industrial goods are concerned, not even one per cent, fall has taken place. But you say that in 1974, 1973 and 1972, the grain prices rose faster than the prices of the industrial goods. This is what you say. You see the tremendous fall which is taking place in respect of foodgrains. You are also seeing that, in the meantime, the cost of production has gone up and the prices of the industrial goods have not come down. What will happen to these people than? So, the first thing that is to be taken note of is the fall in the prices of foodgrains and the rise in the prices of the industrial goods. Let us not say that because of this or that the peasant is affected at this moment. That is no argument at all.

With regard to cotton also about which Shri Gulabrao Patil spoke and Shri Deorao Patil will also speak—I know they are experts on this—with 40% fall in the price, how is the peasant going to stand this? The point that I have raised again and again is this: Do not make it an abstract question, the fall to the extent of 40% in the price of cotton. What is the fall in the prices of cotton manufactures, the price of cotton cloth? What is the position with regard to jute manufactures? You have to see these

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things also. On the contrary Mr. Pai went to Ahmedabad and threatened the textile mills there. In order that the prices of the textile goods, cotton and jute manufactures do not fall, these people all over India have started lay-offs, retrenchments and closures and they are being given concessions also. The point to be noted is that the tremendous fall in the prices of agricultural commodities, raw materials, etc. is being exploited unquestionably by the big industrialists and by the big traders both of whom are out to fleece the peasants and try to keep the prices higher for the consumer. Now, let me repeat it: Somebody may be sorry. But it is not an abstract question. It is not just a question of the prices falling or the prices rising or it is not a question whether price stability should be there. Of course, price stability should be there. The question is, in the context of this fall in prices, what the Government is going to do to see that the proper people gain and not the wrong type of people gain.

Now, I want to go into certain details with regard to purchase of foodgrains. not want to go into the question whether it has crossed the five million target and reache i the ten-million target and so on. You should purchase far more than ten million tonnes. But there are certain points which, I am afraid, the Minister has not clarified. At least so far as Maharashtra is concerned, I know the position and I know it from a number of districts and, the other day, I had an occasion to have an interview with the Chief Minister. understand it, the position is this: The Government has fixed the procurement price. Now, you see, the market prices are still not below the procurement prices though in some places thay are. In some places they are so. But, by and large, I want to insist that they are not below the procurement prices. I know that the present position of the Maharashtra Government is this that having procured a good quantity of grains, they say that in future, in this season, they will purchase grains at what they call support prices or, what they call—there is another name for it-floor prices. These support prices in Maharashtra are much below the procurement price. The position now is that they want to procure. But nobody is prepared to sell at that price. So, it is no use saying all these things. The Minister

should assure us that whatever grains they have decided to purchase would be purchased and that they have issued instructions to purchase them. At any rate, in Mahararashtra, I know that there is a distinction between support price and procurement price and the Government is stopping purchases at what they call procurement prices which are higher. The Government must be able to say that it would purchase any quantity even if the procurement prices are fixed at a higher level.

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): Please finish now.

SHRI S. G. SARDESAI: My point is this. It is not enough to say that the Government is prepared to purchase. No.

Now, here I want to say one thing seriously. Because of this policy, may be, our procurement is greater than last year's procurement, but even then the bulk of the marketed grain is even today going to traders. Even today it is going to rich peasants and landlords. This is a fact. Nobody wants bad things to happen. These people corner a large amount of grain. Next year, if we do not have rains, what is going to-happen? I want to know, what is going to happen? Are you sure that we are going to have good rains? I will be told that we are going to procure 8 million tonnes or 9 million tonnes. We have also imported, I think, 7 million tonnes. Now, these things have been done. There have been times in India when the Government of India has had a buffer stock of 10 million tonnes. I do not remember the year. But I know that in a single year 10 million tonnes of wheat was imported. We have had these buffer stocks in the past. But with this psychology of inadequate rain or failure or rain or famine, even these 10 million tonnes are nothing. So I want to ask in that context whether we will not be confronted with a very serious situation. This is what I am saying. Let me repeat that for procurement, for a certain trend of prices, and for buffer stocks, the situation is better than last year's situation. A part of the credit for that has to be given to the Government for this situation; I am not denying it. But what I am denifitely very critical about is complacency. This is my point No. 1. Actually, we need a far greater stock. No. 2, we have to see that there is a price relationship between food, cotton, sugar-

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cane, Jute, industrial goods, etc. That has to be properly calculated on the basis of cost of production. And that relationship has to be fixed, for which no efforts have been made. Absolutely no efforts have been made to fix a proper relationship between these two types of goods. No. 3, we have to see that the fall in prices is not exploited by big hoarders and industrialists against the interests of the poor, for which also no arrangement has been made.

I would end up by saying that I did not very much appreciate the light-hearted manner in which this morning Mr. Shinde brushed aside certain suggestions as 'too radical', or 'too impracticable' or by saying, 'they were made in the past', and so on. That should not be the attitude. You have already made ascertain advance. What we are now pressing for is to know what further steps you are going to take to improve the situation.

With these three, the question of monopoly procurement comes. I want to know if monopoly procurement is so untouchable. You tried it some years ago. Why do you close your eyes and say, 'No, it has been brushed aside, these are usual things', and so on,? Some of my friends on that side also made this demand. We have, of course, always demanded it. Don't just brush it aside. Some improvement has been made. The point is that the stocks which have been purchased this year are better than last year's....

THE VICE-CHAIRMAN (SHRI MATI PURABI MUKHOPADHYAY): Please conclude.

SHRI S. G. SARDESAI : But that is not enough....

(Time bell rings)

First of all, it is not enough to prevent wholesalers from dictating prices which they are doing today. And if that price dictation has to be there, then you will have to procure not one million, but two million and three million tonnes stock. Only then you will be able to say, 'Yes, we have controlled the hoarders....

(Time bell rings)

I am just finishing. Take the case of the nationalisation of textile mills. It was discussed by the Congress in Bombay. Why is it being brushed aside? If you want to give proper prices for the consumers and proper wages to the workers, these things

are necessary. The Prime Minister said so many times,"Twenty-point programmes is not the end, it is a beginning. We want to do many more things". We want to know what more things are going to come. It does not end with the distribution system. We just neglect it. It has to be made pacca precisely for a rainy day. What we are saying is that certain improvement is there. It is just the time when we should go in for further improvement and not wait until some bad day comes and then we find it more difficult. More procurement at rernunerative prices is the only answer. Importing and neglecting the question of profits is not the answer.

श्री नत्थी सिंह : उपसभाध्यक्ष महोदया, ग्राज मुबह मंत्री महोदय जब कालिंग अटेंशन का जवाब दे रहे थे तो ऐसा लगता था कि समस्या को बहत सीमित करके देखा जा रहा है। हमारे देश में दीस सुत्री कार्यक्रम घोषित किया गया है और जिसका मल आधार यह है कि देश की जनता को सामाजिक न्याय मिले। मै उसी परिपेक्ष में इस प्रस्ताव को लेता हूं। प्रस्तावक महोदय ने जो प्रस्ताव रखा है, उसमें न तो उन्होने प्रोक्योरमेंट प्राइस की बात रखी है श्रीर न ही सपोर्ट प्राइस की बात कही है ग्रौर न ही डिसटैंस सेल की बात रखी है। इसमे तो यह कहा गया है कि किसान जो भ्रनाज पैदा करता है उसके लिए उसको उचित मृत्य मिलना चाहिये ताकि उसकी उसमे जितनी लागत आती है, उससे उसको कुछ न कुछ लाभ भ्रवश्य मिलना चाहिए । उसकी चीजों की कीमत इस तरह से तय की जानी चाहिये ताकि हमारे उत्पादन में उसका दृष्प्रभाव न पडे ग्रौर उत्पादन भी बढता ही चला जाय। मैंने इसमें संशोधन दिया है श्रौर यह कहा है कि इसका स्राधार यह होना चाहिये कि स्रनाज के उत्पादन का खर्चा क्या है तथा क्या लाभ उसे देना चाहते है ग्रौर उसी ग्राधार पर ग्रौर चीजों की कीमत तय की जानी चाहिये। जब तक हम इस मुल नीति में नही ग्रायेंगे, तब तक हम 80 प्रतिशत जनता की जो गांवों में रहती है, जो खेती करती है, उनको सामाजिक न्याय नही दिला सकेगे। इसी लिए मैं इस प्रस्ताव का समर्थन करता हं श्रीर कहना

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to ensure

चाहता हूं कि हम सामाजिक न्याय के नाम पर कई चीजें कर रहे हैं। हम खेतिहर मजदूरों की मजदूरी बढ़ाने की वात कर रहे हैं। गांवों के लोगों को कर्ज देने की व्यवस्था कर रहे हैं श्रौर बंधक मजदूरों को मुक्त करने की बात कर रहे हैं। लेकिन इन सब का ग्राधार क्या है? इन सब का ग्राधार खेती की पैदावार को बढ़ाना है ग्रौर उनको उचित लाभकारी मूल्य देना है। ग्रगर हम इन चीजों में सफलता चाहते हैं तो हम किसानों को उसकी उपज का उचित मूल्य दिलवाना होगा ग्रौर जब तक हम ऐसा नहीं करते हैं, तब तक हमारे जो उद्देश्य हैं, उसमें सफल नहीं होंगे, हम विफल हो जायेगे।

मंत्री महोदय ने कल जो लोक सभा में भाषण दिया था उसको मैने पढ़ा ग्रौर जो ग्राज राज्य सभा में भाषण दिया उसको मैने सूना। उनका कहना है कि श्रामतौर पर सभी चीजों की कीमते इस समय देश में गिर रही है। उनका यह भी कहना है कि खेती की कीमतें बहत ज्यादा वढ़ गई थीं ग्रौर वे ग्रब नीचे ग्रा रही हैं। इस तरह की बात कह देना कोई श्रासान बात नही है। श्रापकी जो श्रार्थिक समीक्षा है, वह इस तरह की बात नहीं कहती है। वह कहती है कि अप्रैल से दिसम्बर तक श्रनाज, दाल, तिलहन, वनस्पति श्रौर जुट के भाव गिर रहे हैं, लेकिन मशीनों के भाव नहीं गिर रहे है। रासायनिक खादों के दाम नहीं गिर रहे हैं ग्रौर जो दूसरी चीजें हैं उनके भाव नहीं गिर रहे हैं। जो भावों में गिरावट ग्राई है वह खेती की पैदावार में ही ग्राई है ग्रौर कारखानों द्वारा तैयार चीज पर नहीं आई है ।

सरकार ने खेती की पैदाबार बढ़ाने के लिए बहुत कार्य किया है। ग्रापकी जो ग्रार्थिक समीक्षा है वह भी कहती है कि जो हरित क्रान्ति थी वह तो खत्म हो गई है। ग्रब ग्रगर सरकार को देश में ग्रन्न का उत्पादन बढ़ाना हैतो उसको इस बात का खयाल रखना होगा कि किसान को खेतों में अनाज पैदा करता है, उसका उसे उचित मृत्य मिलना चाहिये। अगर उसको उसकी अनाज का उचित मृत्य नहीं मिलेगा तो वह सोचेगा कि कौनसी चीज पैदा करने से उसकी श्रच्छे दाम मिल सकते हैं। वह फिर यह सोचेगा कि कौन सी चीज पैदा की जाय ग्रौर कौन सी चीज पैदा न की जाय। एक तरफ तो हम सामाजिक न्याय दिलाने की बात करना चाहते है ग्रीर दूसरी तरफ 80 प्रतिशत जो जनता गांवों में रहती है. उनको सामाजिक न्याय नहीं मिल पा रहा है। चंडीगढ कांग्रेस में भी हमने यह प्रस्ताव पास किया था कि किसानों को उसकी उपज का उचित मल्य मिलना चाहिये। मैं जिस प्रदेश से स्राता हूं, उस प्रदेश की कांग्रेस ने भी यही प्रस्ताव पास किया है कि किमानों को उनकी उपज का उचित मृत्य मिलना चाहिये।

राज्य सरकार ने सरकारी वसली पर प्रति-बंध लगाया है कि वह दो महीने के लिये रोक दी जाय, इस लिये कि अनाज के भाव कम हो रहे हैं। यह सारी चीजें श्राप महसूस कर रहे हैं लेकिन म्राप उस के लिये कोई उपाय खोजना नहीं चाहते श्रौर इस को यह कह कर टाल दें कि स्राज स्राम तौर पर चीजो के दामों में कमी हो रही है इस लिये ग्रनाज के भाव भी गिर रहे हैं यह ठीक नहीं होगा। स्रभी हमारे कम्युनिस्ट पार्टी के देसाई साहब बोले श्रौर उस के पहले हमारे शिन्दे साहब श्रौर गुलाब राव पाटिल साहब भी बोले, किसी ने कहा कि 34 परसेंट फाल हुम्रा है प्राइसेस में भ्रौर किसी ने कहा कि 24 परसेंट फाल हुम्रा है। यह म्राप के एक्सपट्र की राय है, लेकिन मैं उन जगहों से ग्राता हूं कि जहां पर खेत में पैदावार होती है ग्रौर ग्राज वहां मैं देख रहा हूं कि किसान म्राज लूट रहा है । म्राप गांवों में जायें, मैं गया हं, किसान ग्राज ग्राप से कितना नाराज है इस को मै बता नहीं सकता । वह कांग्रेस श्रौर इन्दिरा गान्धी की जय तो बोल रहा है, लेकिन उसका कहना है कि उस की लूट की बात उन-को किसी ने बतायी क्यों नहीं। ग्राज गांवों में किसान की लूट हो रही है ग्रौर उस बात को हम यहा जाहिर न करें तो यह किसान के साथ कोई न्याय नहीं होगा । यह उस नीति के साथ न्याय नही होगा कि जिसके स्राधार पर हम हिन्दुस्तान को बनाना चाहते है। ग्राज किसान माथा ठोक रहा है स्रौर उस की कोई सुनवाई नहीं हो रही है। सूबह जब पोस्ट स्राफिसेज श्रौर टेलीफोन विभाग के वारे में वात हो रही थी, तो कहा जा रहा था कि 122 करोड रुपया मंहगाई का बढ़ाना पड़ा ग्रौर इसलिये हम ने बढाये है। हमारे मंत्री जी कह रहे थे कि हम किसी का वेतन कम करने की नहीं सोच रहे है ग्रौर न हम किसी का महं-गाई भत्ता कम करने की सोच रहे हैं। ग्राप जो संगठित मजदूर है उन का महंगाई भत्ता कम नहीं कर सकते, लेकिन जो देश में ग्रसंगठित मजदूर हैं, जो किसान इस देश की रीढ की हडडी है उन को स्राप दबाना चाहते है। याद रखिये कि किसी को ज्यादा दबाने का नतीजा क्या होता है। गेद को अगर आप खब दबा दें तो वह बर्स्ट हो जाता है। इस दबाने को नुक-सान ग्राप को ही भुगतना पड़ेगा । ग्राज जिन के बल पर ग्राप पालियामेंट में ग्रौर देश में टिके हये है ग्रौर जिन के बल पर ग्राप शासन कर रहे हैं, मै चेतावनी देना चाहता हूं कि उन को ज्यादा दवाना ग्राप के हित में, देश के हित में नहीं होगा । किसानों में ग्राज इस प्राइस पालिसी को लेकर काफी नाराजगी है ग्रौर उस को उसी स्वर में मै यहां जाहिर करना चाहता हं, कुछ दबा कर नहीं, छिपा कर नहीं। इस के लिये हमे क्या करना होगा । मै भी कुछ स्रांकड़े बाजार से लाया हं किसी एक्सपर्ट से नहीं लाया । बाजरा 1-1-75 को बाजार में पहले 205 स्रौर 206 रुपये प्रति क्विटल बिक रहा था, ग्राज उस का भाव 62 रुपये क्विंटल है। स्रब यह कितने प्रतिशत की गिरा-वट है इसका हिसाब ग्राप ही लगाइये। गेहं 1-2-75 को 220 रुपये के भाव मे था, स्राज वह 95 रुपये है। ग्राप कहते है कोर्स ग्रेन की बात । सरसो का भाव 1974 में चार सौ रुपये क्विटल था, ग्राज वह 155 रुपये क्विटल है। इसी तरह से जौ जो 103 रुपये क्विटल

था मार्च, 1975 में उस का भाव ग्राज है 35 रुपये क्विटल से लेकर 45 रुपये क्विंटल तक । श्राप परसेंटेज लगाइये कि कितना ऋश हश्रा है ग्रौर यह 24 परसेंट है या 34 परसेंट है। मैं तो गणित में थोड़ा कमजोर हूं इस लिये सौ परसेंट या दो सौ परसैंट की बात कहंगा, लेकिन स्राप के एक्सपटर्स किस गणित के स्कूल में पढ़े हैं, मै चाहता हूं कि उन को स्राप खेतों पर ग्रौर वाजार में ले जायें ग्रौर देखें कि कीमतें कितनी कम हुई हैं। सुबह जब एग्रीकल्चरल प्राइस कमीशन में किसानों के प्रतिनिधि रखे जाने के संबंध मे मांग की जा रही थी तो स्राप ने जवाब दिया कि ऐसा होने पर फिर कंज्यूमर भी कहेगे कि उस में उन के प्रतिनिधि हो स्रौर फिर व्यापारी भी कहेंगे कि उन के प्रतिनिधि उस मे हो। हम कहते हैं कि स्राखिर कीमत निश्चित करने का स्राधार क्या होना चाहिये । उस का स्राधार होना चाहिये कि लागत किसी चीज की कितनी है ग्रौर उस पर आप कितना लाभ देना चाहते है । ग्रनाज की लागत जो उसे खेत मे पैदा करता है वह बतायेगा । ग्राप देखें कि खेत में जो ग्रनाज पैदा करता है उस का एसोसियेशन उस कमीशन के साथ होना चाहिये कि जो उस की पैदा की हुई चीजों की कीमत तय करता हो। ग्रौर भी इंडस्ट्रीज हैं। उस में कीमत तय करने वाली बाडी में मैन्यफैक्चर करने वालों की राय ली जाती है। स्राज देश में 80 प्रतिशत लोग खेती करते हैं, लेकिन उन की कही सूनवाई नहीं है, उन का कोई "से" नहीं है। एग्रीकल्चरल प्राइस कमीशन में श्राप ने जो एक्सपर्ट रखे उन्होंने इस बात को तय करना है कि लाभ का रेश्यो क्या होना चाहिये । लाभ का रेश्यो ग्राप तय कर सकते हैं, लेकिन उस ग्रनाज की लागत बताने वाला किसान ही होगा जो खेत में उस चीज को पैदा करता है। ग्रभी पिछले दिनो कई बार कहा गया है कि जो बहत ज्यादा कीमतें बढ़ गई थी उन को हम ने कम कर दिया है । रासायनिक खाद की कीमत आपने कम करदी है। मैं पूछना चाहता हं शिन्दे साहव से कि कीमतें क्या थीं ग्रौर क्या

[श्री नत्थी सिह]

कम की हैं। युरिया खाद पहले साढे 47 रुपये से 105 रुपये हुई ग्रौर वह 150 रुपये प्रति बैग तक बिकती थी। ग्रब वह 98 रुपये प्रति बैग ग्राती है । डी० ए० 62 रुपया था उसकी कीमत 162 रु० 50 पैसे हो गई। प्रति बैग 7 रुपया घटाया गया । मोविल स्रायल जो किसान यज करते है वह 3 रुपया लिटर मिलता था उसके दाम 13 रुपया लिटर हो गये । डीजल जो 90 पैसे था, उस पर स्रापने मेहरबानी की, तब भी ग्राज वह 1 रु० 47 पैसे से कम नही ग्राता । किसान को जो चीज चाहिये उसकी कीमत कहां जा रही है, क्या इसका ध्यान है ? मैं निवेदन करना चाहता हं कि ये हार्ड फैक्टस है जिनको हमको निश्चित रूप से ध्यान में रखना चाहिये। ग्रगर हम इसका ध्यान नही रखेगे तो जो इस प्रस्ताव का मंशा है कि कृषि उत्पादन के लिए हमें भावों को भी किसान को सही रूप में देना चाहिए, वह पूरा नही होता।

ग्राज एक बड़ी चर्चा चल रही है कि किसान को उचित मृत्य दिया जाए । जब हम गांवों में जाते है तो किसान लोग पूछते हैं कि सरकार क्या कर रही है । पिछली बार जब हम डेढ सौ रुपया क्विटल की कीमत गेहं की प्रोक्योरमेंट की रखने की मांग कर रहे थे तो 105 रुपये रख दिया । ग्राज फिर चर्चा चल रही है कि चुंकि हमारी प्राइसेज गिर रही है, इसलिए प्रोक्योरमेंट घटाये जायें । सटोरियो को म्रापने रोक दिया. बहत ग्रच्छा किया । हमारी इकानामी पर इसका ग्रच्छा ग्रसर पड़ा है । लेकिन उसका मतलब यह नहीं है कि खेती करने वाला पीडित हो । स्रापने स्राधिक समीक्षा में कहा है कि जब खेती का उत्पादन ग्रच्छा होता है तभी हमारी इकानामी ठीक होती है, मुद्रा-स्फीति पर रोक लगती है श्रीर खेती में उत्पादन गड़बड़ होता है जो मुद्रा स्फीति पर जो रोक लगाते हैं उसमें कमी स्राती है। तो जब स्राज

खेती में उत्पादन बढ़ रहा है तो खेती करने वाला पीड़ित हो, यह कहां का न्याय है। इसलिए मैं ग्रापसे कहना चाहता हू कि ये जो कदम गवर्नमेंट ने लिये हैं, बहुन ग्रच्छे लिये हैं। ग्रापातकालीन स्थिति में। ग्रापने स्मगलरों को रोका है, मुद्रा-स्फीति को कंट्रोल किया है, लेकिन उसके साथ-साथ मैं कहना चाहता हूं कि किसानों को जो बेसिक लाभ मिलना चाहिए, वह नही मिल पाया। ग्रगर रिजर्व वैक ने खाद्यान्नों पर केडिट स्ववीज लगाया है तो गवर्नमेट को सामने ग्राना होगा कि वह यह तय करे कि इतने मूल्य मे हम अनाज खरीदेगे और फिर उपभोकताग्रों को भी ज्यादा मुनाफाखोरी न करते हए इतने मल्य मे भी देगे

एक ज़दाहरण मैं स्रापके माध्यम से जिन्दे साहब को देना चाहता हूं। सुबह वह रहे थे कि हमने ग्रच्छा बीज देने के लिए सीड कारपोरेशन कायम किया । लेकिन प्राफि-टियरिंग कहां है ? व्यापारी को हम कंट्रोल करते है, किसान मर रहा है, उसकी श्रोर श्रांख उठा कर नहीं देखते, लेकिन श्रापका सीड कारपोरेशन जब किसानो के गेहं की कीमत डेंढ सौ रुपये से नीचे थी तो क्वार श्रौर कार्तिक के महीने में ग्रापका बीज निगम 275 रुपये किंवटल के दाम किसानों से ले रहा था। वह किसान की प्राइस से दुग्नी प्राइस ले रहा था, मार्केट प्राइस से दुगुनी कीमत ले रहा था। हम छोटे ग्रादमी की बात करते है। हम गरीब म्रादमी को राहत देने की वात करते है। सीड कारपोरेशन में सीड जो स्राता है वह छोटे किसान का नहीं ग्राता । फिर सीड कारपोरेशन उस पर मुनाफा कमाता है श्रौर श्राज जो सबसे गरीब किसान है वह बारानी खेती करता है, उसके पास सिचाई के साधन नही हैं। उसके पास बिजली नही है। वह मानसून के भरोसे बो देता है। ग्रच्छी फसल हो जाती है तो उसकी फसल 14 रुपये मन बिके, फिर उसकी कीमत का हम ध्यान न रखें तो हम कैसे कह सकते है कि निश्चित रूप से हम किसानों को राहत देना चाहते है ।

Scheme by Govt. to ensure

उसको राहत देने के लिए हमको यह उसूल बनाना चाहिये कि खेती सबसे बड़ा धंधा है, खेती मुनाफे का धंधा हो, यह स्थिति ग्रगर हमने नहीं मानी तो देश का क्या बनेगा ? देश का उत्थान तभी होगा जबिक जो खेती में लोग लगे हुये हैं उनकी ग्रोर हम देखें, उनका धंधा जो किसान का धंधा है उसको महत्व दें। खेती का धंधा ग्राज कल नुकसान का धंधा है, फायदे का धंधा नहीं है, इसलिये मैं कहता हूं कि हमारी जो नीतियां है उन पर पुनर्विचार करें।

यहां पर भी ग्रौर जब मै विधान सभा में था तब भी मैंने कई बार यह बात रखी कि खेती की ग्रसुरक्षा है, इस पर प्रकृति का प्रकोप होता है, इसलिये इसकी फसल का बीमा होना चाहिये। लेकिन हर बार यह कहा जाता रहा है कि कहां से इतने साधन ग्रायेंगे फसल का बीमा करने के लिये वड़ी कठिनाइयां स्राती हैं। जो प्रकृति पर निर्भर है स्रौर जो देश को कमा कर खिलाता है उसकी सूरक्षा के नाम पर ग्रापको खतरे ही खतरे नजर ग्राते है. लेकिन अगर मैं कार खरीदता हं तो मुझे पहले बीमा कराना पड़ेगा, ट्रक खरीदता हं तो बीमा कराना पड़ेगा। मेरा कहना है कि यह हमारा द्ष्टि दोष है श्रौर इसे हमें वदलना होगा तभी सही रूप में सामाजिक न्याय मिल सकता है। मैं मंत्री महोदय से कहूंगा कि ग्राप जो उत्तर दें, पूरी नीतियों पर ग्रच्छी तरह से विचार करके दें। (Time bell rings) म्राप दो तीन बार घंटी बजा चुकी है, इसलिये मैं ज्यादा न कह कर इतना ही कहना चाहता हूं कि स्रापके एफ०सी०स्राई० वाले उसी का गेहं खरीदेंगे जिसकी जेब में पैसा होगा। गरीब किसान का गेहं नही खरीदा जाएगा । इसके लिये मैं सुझाव देना चाहता हूं कि ग्राप जो इम्पिलमेन्टेशन कमेटी बनाई है उसमे एफ० सी०भ्राई० को जवाबदेह बनाइए । उसके बाद देखिए कि उन किसानो से सही तरीके गेहं खरीदा जा रहा है या नहीं। यह जो प्रस्ताव रखा गया है इसमें प्रत्येक कृषि से संबं-धित चीजों का मृत्य निर्धारित करने की बात है। केवल गेहूं या चावल का मूल्य निर्धारित करने की वात नहीं है। इसी दृष्टिकोण को सामने रख कर ग्रापको कदम उठाने पड़ेंगे। जब ग्राप ऐसा करेंगे मैं समझता हू तभी ग्राप सामाजिक न्याय दे सकेंगे। ग्रपने देश में जो हम चाहते हैं कि ग्रार्थिक स्थिति ग्रच्छी हो, कृषि उत्पादन बढ़े यह सब तभी हो सकेगा।

ग्रभी की जो ग्रापकी ग्राधिक समीक्षा है वह यह बताती है कि '71 से '75 तक कृषि उत्पादन में वृद्धि नहीं हुई है। ग्रगर कभी मामूली सी हुई है तो घटी भी है, क्योंकि उसे प्रकृति का शिकार होना पड़ा। मेरा ग्राप से निवेदन है कि कम से कम किसाना को इतना तो कह दीजिये कि जो ग्रपना सारा पैसा लाएगा ग्रपनी सारी मेहनत लगाएगा उसको बर्बाद होने से बचाया जाएगा ग्रौर सरकार उसकी पीठ पर होगी। मुझे पूरी ग्राशा है कि हमारे मवी महोदय ग्रपने सीनियर कुलीम्स ग्रौर मंत्रिमण्डल से विचार करने के बाद निश्चित रूप से इस प्रस्ताव को स्वीकार करने की स्थित में होगे।

श्री प्रकाशवीर शास्त्री (उत्तर प्रदेश) ः उपसभाध्यक्ष महोदया, संसद् श्रौर विधान मंडलो में ऐसे श्रवसर बहुन कम श्राते है जब किसी प्रश्न पर सत्ताधारी दल श्रौर विरोधी दलों का स्वर एक जैसा हो, चिन्तन एक जैसा हो श्रौर सुझाव भी एक जैसे हो । लेकिन कुछ इस तरह की राष्ट्रीय समस्याएं है जिनका सबध जन-साधारण से होता है श्रौर विशेष कर देश के उस वर्ग से जो किसी भी चीज का मूल उत्पादक होता है ।

मै अपने मित्र श्री गुलाब राव पाटिल को इस प्रस्ताव को लाने के लिये हार्दिक धन्यवाद देना चाहता हूं। उन्होंने एक ऐसे उपेक्षित वर्ग की समस्याग्रो को उजागर किया है जिसकी दुर्भाग्य से न संसद् में लाबी है, न विधान मंडलो में, न समाचार पत्नो में लांबी है ग्रौर न देश के रेडियो पर कोई लाबी है।

हमारे देश के, 1971 की जनसंख्या के ग्रांकडों के हिसाब से 85 प्रतिशत लोग गांवों

[श्री प्रकाणवीर शास्त्री]

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में रहते हैं जो कृषि के ऊपर निर्भर रहते है । ये या तो स्वयं कृषि करते है या कृषि-मजदूर है । मैं कृषक ग्रौर कृषि मजदूर में कोई ज्यादा भेद नहीं मानता । वह इसलिये कि जो अपने खेत पर काम करता है वह कृषक कहलाता है भ्रौर जो दूसरों के खेत पर काम करता है वह मजदूर कहलाता है। वास्तव में दोनों कृषि ही करते है। इस तरह 85 प्रतिशत जनता गांवों में रहती है ग्रौर केवल 15 प्रतिशत नगरो में रहती है। लेकिन दुर्भाग्य हमारे देश का यह है कि जितना 15 प्रतिशत की रक्षा, उनके विकास, उनकी सुविधास्रो पर पिछले 27-28 वर्षों में ध्यान दिया गया है. उतना 85 प्रतिशत जनता की सुरक्षा ग्रौर विकास की स्रोर ध्यान नही दिया गया। हमारे देश में जितने विकास कार्यक्रम चल रहे हैं. उनमें कितने प्रतिशत नगरों ग्रौर शहरों से संबंधित हैं ग्रौर कितने गांवों से संबंधित है, यह सब जो हमारे मुह बोलते ग्रांकड़े हैं। उन पर प्रकाश डालने से ज्ञान हो जाएगा ।

म्रभी कुछ दिन पहले एक प्रश्न ग्राया था कि हमारे यहां गांवों के बैकों में गांव के लोगों का जो पूजी का विनियोग है या जो पूजी उन्होंने बैको के ग्रन्दर जमा कर रखी है उस ग्रन्पात से ग्रामीण विकास के लिये बैक लगाते है या नहीं ? तो माननीय मत्नी महोदय ने इस तथ्य को स्वीकार किया था कि यह बात नही है। इसी तरह से हिन्दुस्तान के अन्दर जितने विश्वविद्यालय है, जितने मेडिकल कालेज हैं, जितने इंजीनियरिंग कालेज हैं और दमरी जितनी टैक्नीकल संस्थाए है, उनको भी भ्रगर स्राप देखें तो स्रापको पता चलेगा कि यहां पर ग्रांमीण विद्यार्थियों का ग्रनुपान क्या है स्रौर शहरी विद्यार्थियों का स्रनुपान क्या है। ऐसी स्थिति में यह कहना कि समान रूप से समाजवादी ढंग से मब का विकास हो रहा है । श्राज की स्थिति में कम से कम यह बात हमारे गांवों पर लाग नहीं होती हैं। इस समय मैं उन प्रश्नों के विस्तार में जाना नही चाहता । मैं उस मूल प्रश्न पर आना चाहता हूं जिसके संबंध में श्री गुलाब रात्र पाटिल ने यह प्रस्ताव उपस्थित किया है। उनका कहना यह है कि किसानों को उनके मूल उत्पादन की लागत को ध्यान में रखते हुये लाभकारी मूल्य मिलना चाहिए। हमारी सरकार इस बात के लिए तो प्रयत्नशील है कि ग्रौद्योगिक उत्पादनों के मूल्य किसी तरह से भी कम न होने पाये, लेकिन किसानों की चिन्ता वह नहीं करती।

्रग्रभी मेरे मित्र ने ग्रार्थिक समीक्षा का उल्लेख किया । मैं भी म्राधिक समीक्षा की एक ही बात को पढ़ कर सुनाना चाहता हूं। ग्रभी पीछे गवर्नमेट ने लेवी चीनी के संबंध में थोडी सी राहत दी है। पहले खुले बाजार में 30 प्रतिशत चीनी बेची जा सकती थी, लेकिन अब उसको बढा कर 35 प्रतिशत कर दिया गया है। यह 35 प्रतिशत क्यों किया गया, इसका कारण बनाते हुये म्रार्थिक समीक्षा के अन्दर लिखा है कि 1974-75 के मौसम के बाद भी लेवी चीनी का अनुपात 70 प्रतिशत से घटा कर 65 प्रतिशत करके लेवी चीनी की समान ग्रखिल भारतीय कीमत रखी गई थी. जिससे कि चीनी मिल उद्योग को जो लाभ मिलता है वह कम न हो। सरकार इस बात के लिए तो चिन्तित है कि चीनी मिल उद्योग को जो लाभ मिलता है वह कम न हो, लेकिन सरकार को इस बात की चिन्ता नहीं है कि चीनी मिलें जिस किसान के कन्धों पर चल रही है या जो चीनी मिलों को गन्ना पैदा करके देता है उसको किसी तरह की हानि न हो। मैंने इस म्रार्थिक समीक्षा को म्रादि से लेकर म्रन्त तक पटा । मुझे इसमें एक पंक्ति भी किसान के संबंध में ऐसी नहीं मिली जिसमें यह बताया गया हो कि जिस प्रकार से हमारी सरकार चीनी उद्योग के लाभाश के संबंध में चिन्तित है, उसी प्रकार से उसको इस बात की भी चिन्ता हो कि कृषको के लाभ में भी किसी प्रकार की कमी न ग्राने पाये। मै समझता हं कि सरकार की मशीनरी के ब्रन्दर कुछ इस प्रकार के लोग बैठे हुए है जो जान-वूझ कर जो हम निर्णय लेते है, यहा पर हम जो चर्चाएं करते है उनको हानि पहुंचाते है ताकि सरकार की तस्वीर

बिगड़े। इस संबंध में हमारा कहना यह है कि मूल उत्पादन करने वाले किसान को सही और लागत मूल्य के हिसाब से उसकी वस्तुग्रों का मूल्य मिलना चाहिए।

दूसरी बात मैं यह कहना चाहता हूं कि इस सदन में मैं जिस प्रदेश से ब्राता हं, उस प्रदेश में, खास तौर पर उत्तर प्रदेश के पश्चिमी भाग में दो चीजों की खेती अधिक होती है--एक गेहं भ्रौर दूसरा गन्ना । मैं पहले इन दो चीजों को लेता हं। गन्ने की स्थित क्या है? उपसभाध्यक्षा जी. पश्चिमी उत्तर प्रदेश में गन्ने की स्थिति यह है कि दो वर्ष पहले जब गन्ने की रिकवरी 8 प्रतिशत थी तो सरकार ने गन्ने का न्यनतम या समर्थन मृत्य 8.50 रु० रखा था। लेकिन जब गत वर्ष गन्ने की रिकवरी 10 प्रतिशत हो गई तो भी सरकार ने गन्ने का समर्थन मृत्य 8.50 रु० ही रहने दिया। मेरी समझ में नही ग्राता कि जब रिक-वरी 8 प्रतिशत थी तब गन्ने का समर्थन मल्य 8.50 रु० रखा गया स्रौर जब रिकवरी 10 प्रतिशत कर दी गई तो समर्थन मुख्य 8.50 रु० ही रहने दिया गया। अगर हिसाब लगाया जाय तो कम से कम इसको बढ़ कर 10.50 रु तो हो ही जाना चाहिए था । इसमे किसी प्रकार की न्युनता नहीं होनी चाहिए।

इस हिसाब से ग्राप एक बात ग्रौर देखिए । ग्रभी प्रातःकाल शिन्दे साहब ने एक ध्यानाकर्पण प्रस्ताब के उत्तर में कहा कि "इसके
ग्रलाबा कपास ग्रौर पटमन के न्यूनतम समर्थन
मूल्य ग्रौर गन्ने के लिए चीनी के कारखानों
द्वारा गन्ना उत्पादकों को दिये जाने वाले न्यूनतम मूल्य निर्धारित हैं । ये कीमतें कृपि मूल्य
ग्रायोग की राय से निर्धारित की जाती है ।"
यह बात उन्होंने ग्रपने उत्तर में कही है ।
यही बात ग्राधिक समीक्षा के ग्रन्दर यह कहा
गर्ज है । ग्राधिक समीक्षा के ग्रन्दर यह कहा
गर्जा है कि कृषि मूल्य ग्रायोग ने गन्ने का
न्यूनतम मूल्य 9.50 ह० करने के लिए
हमको कहा था। ग्राधिक समीक्षा भी सरकारी
प्रकाशन है ग्रौर ध्यानाकर्पण सचना के उत्तर

में शिन्दे साहब ने जो उत्तर दिया है वह भी सरकार की तरफ से दिया गया है । ऐसी स्थिति में ग्रब मैं कौन-से उत्तर को सही मानूं ? म्रार्थिक समीक्षा के भ्रन्दर कृषि मृत्य भ्रायोग ने 9.50 रु० की जो बात कही है उसको सही मान या शिन्दे जी ने जो उत्तर दिया है उसको सही मान् । ध्यानाकर्पण सूचना के उत्तर में शिन्दे जी ने यह कहा है कि ये मुल्य कृषि मुल्य श्रायोग को पूछकर निर्धारित किये जाते हैं। मैं समझता हूं कि ये दोनों बातें परस्पर विरोधी है। इसलिये मै यह चाहता हूं कि जब मंत्री महोदय अपना उत्तर दें तो इसका स्पष्टीकरण ग्रवण्य करें । ग्रगर कृषि मृत्य श्रायोग 10 प्रतिशत रिकवरी के बाद भी 8, 50 रु० मुल्य रखने की बात कहता है तो मैं समझता हुं कि कृषि मृत्य ग्रायोग के चिन्तन की शैली बहुत पूरानी पड़ गई है। लेकिन ग्रार्थिक समीक्षा में न्यूननम मुल्य 9.50 ६० रखने की बात कही गई है। हासांकि मै समझता हं कि 9.50 रु० मृत्य भी 10 प्रतिशत रिकवरी के बाद कोई बहुत बड़ा मुल्य नहीं है।

तीसरी बात मैं यह कहना चाहना हं कि ग्रापने जितने भी हमारे देश में ग्रौद्योगिक उत्पादन करने वाले कारखाने हैं उनको लाभांश की दर में 12 प्रतिशत की छूट दी हुई है कि जो उनका मूल उत्पादन है लागत लगा कर, उस पर 12 प्रतिशत अपना लाभ ले मकते हैं। ग्रगर कारखाने वाला 12 प्रति-शत लाभ ले नकता है तो इस देश के 85 प्रतिशत निवासी किसानों ने क्या ग्रपराध किए हए हैं जो उसका 12 प्रतिशत लाभ नहीं मिल सकता? इमके लिए मिद्धांत क्यों नहीं लागु होता कि किसान भी 12 प्रतिशत लाभ ले सकता है ? प्रगर इसी हिसाब से ले तो मै समझता हूं गन्ने का मूल्य, जो समर्थित मूल्य था, 12 ह० रखना चाहिये था । भार्गव फार्मले में चीनी मिलों के संबंध में कहा है कि चीनी मिलों का जो लाभांश है उसमें कम से कम आधा किमान को मिलना चाहिए। ग्रगर भागव फार्मला को लागु किया जाए तो यह

remunerative

price to growers

[श्री प्रकाशवीर शास्त्री]

. साढ़े 14 रु० निश्चित रूप से पहुंच जाता । दुर्भाग्य की वात है उपसभाध्यक्षा जी, आज चुल्हे में जलाने वाला जो ईधन है उसका भाव है 18-20 रु० क्विण्टल ग्रौर किसान जिस सर्दी ग्रौर कप्ट में रह कर गन्ना तैयार करता है उम गन्ने का मूल्य जो उसको मिल रहा है उसका न्यूनतम समर्थित मूल्य रखा है 8 रु० 50 पैसा । अव यह किसान के साथ कितनी विडंवना ग्रौर उपहास की बात है। जब कि संसद् एक मत से श्रापको कह रही है कि किसान का जो उत्पादन है, उसको लागत भाव देकर ही लाभकारी समर्थित मूल्य निर्धारित की-जिए । जो उसकी लागत है उसको कम से कम पूछ तो लीजिये । भ्राप यह कहते हैं भ्रगर हम कृषि मूल्य आयोग में किसान के प्रतिनिधि को रखेंगे तो उपभोक्ता के प्रतिनिधि को क्यों नही रखेंगे। ठीक कहा, नत्थी सिंह जी ने कि जो मूल उत्पादक है उसके लिए कैसे समान 'नीति रखी जाएगी। उपभोक्ता को क्या ग्राप पूछते हैं कि किसान ने पानी किस भाव से ले रखा है, बिजली की दरें कितनी देनी पडती है, डीजल आईल का दाम कितना देना पडता है, टैक्टर श्रौर उसके सामान का सामान्य मल्य भी 25 प्रतिशत श्रौर वढ गया श्रौर वडे टैक्टरों का तो ऋौर ज्यादा बढ़ गया है। इसके ग्रलावा भी किसान को जो कई जगह रिश्वतें देनी पड़ती हैं पानी के लिए, बिजली लेने के लिए, उसके बारे में उपभोक्ता को क्या कुछ पता है? तो उपभोक्ता ग्रौर किसान दोनों को समान स्तर पर रखना ग्रौर कहना कि कृषि मल्य त्रायोग के ग्रंदर किसानों के प्रतिनिधि नहीं होने चाहिए और अगर हों तो ऐसे किसानों का प्रतिनिधित्व हो जो हजारों एकड़ के फार्म रखते हैं, जैसे राजे महाराजे रखते थे। कुछ दिन पहले के किसानों के प्रतिनिधि कृषि मुल्य ग्रायोग में रहे हैं जिनके हजारो एकड़ के फार्म थे, रियासत के मालिक थे। ऐसे लोग किसानों का प्रति-निधित्व क्या करेंगे ? किसानों का प्रतिनिधि-ह्व वह कर सकता है जो सामान्य कठिनाइयों

से परिचित हो । इसीलिए इन बातों कों तय करते समय आप थोडा ब्यावहारिक स्तर पर ग्राकर निर्णय लीजिए ग्रौर संसद श्रगर किसी बात को सर्वसम्मति से कहे कि दोनों पक्षों का समान रूप से मान किया जाए तो इसको सामान्य न समझ लें. इसको केवल सरकारी दफ्तरों के कर्मचारियों के रहम पर न छोड दें, बल्कि ग्राप स्वयं उसमें रुचि लेकर कार्य करें। सौभाग्य की बात है कि इस समय कृषि मंत्रालय में तीनों मंत्रियों का कृषि के माथ सीधा संबंध है । शिन्दे साहव यहां बैठे है इसलिए इस बात को नही कहना चाहता हं, वल्कि इस वात को जानता हुं कि व्यावहारिक दुष्टि से वह किसानों की समस्या से परिचित । जिस विभाग के मन्त्री जगजीवन राम जी जैसा व्यक्ति है, जिस विभाग में शाह-नवाज खा जैसा किसान हो अन्ना माहब शिन्दे जैसा कृषि का ज्ञाता हो, स्राखिर उस मंत्रालय के ऊपर कौन बैटा है ? जो कृषि संबंधी मत्य नीति पर या लागत मृत्य नीति पर

श्रव गन्ने के श्रलावा गेहूं की स्थिति लीजिये। गेहूं कि स्थिति यह है--ग्रगर में भूल नहीं कर रहा हं---तो स्रप्रिकल्चरल प्राइस कमीशन ने 1973 के पंजाब के आंकड़ों के स्राधार पर जो गेहूं का लागत मूल्य था वह निर्धारित किया था 74 रु० 34 पैसे भ्रौर उन्होने वसूली मुल्य कहा था कि ग्राज जो स्थिति है कि इसके हिसाब से इसका 95 रु० क्विण्टल के हिसाब मे वसूली मुल्य होना चाहिये। ग्रव यह 1973-74 की बात मै ग्रापको कह रहा हूं जिस समय डीजल का भाव बहुत नीचा था, खाद का भाव **ब्राधा था, टैक्टर का भाव इतना नही था ब्रौर** सिचाई की दरें भी इतनी नहीं थी, उस समय की स्थिति मै ग्रापको बता रहा हं, जिस समय उन्होने 95 रु० का सुझाव दिया था। श्राज जब कि सारी चीजों के भाव बढ़कर दग्ने से ऊपर पहुंच गए हैं, तो च्राज क्या यह स्थिति केवल 105 रु० पर टिकनी चाहिए थी ? मै अपने मित्र से तो सहमत हुं --श्रगर ग्राप किसान की

मही-सही निर्णय नहीं ले रहा है, यह भी तो

हमें पता चलना चाहिये।

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लागत को न समझ कर, उसको ध्यान में न रख कर, लाभकारी मृल्य नहीं देंगे ग्रौर अरवों रुपए की विदेशी मुद्रा खर्च करके श्रमरीका श्रौर कैंनेडा से गेहं श्रौर श्रन्त मंगा-एंगे---ग्रगर ग्राप बाहर से ग्रन्न मंगायेंगे, तो देश की कृषि व्यवस्था को संतुलित नही रख पायेंगे, पूरे देश की वृषि व्यवस्था बिगड़ जाएगी। बाहर से जो श्रनाज लाने के लिये आप रुपया खर्च कर देंगे लेकिन यहां किसान को लाभकारी मुल्य पर, लागत मुल्य पर नहीं देना चाहते, यह वात समझ मेंनही आ़ती कि इस प्रकार की विडंबना क्यों ? इस व्याव-हारिक वात के ऊपर सीधे सादे जब्दों में विचार क्यों नहीं किया जा रहा है। ग्राज जो स्थिति है उसमें गेहूं का मुल्य कितना नीचे गिर गया है। नत्थी सिंह जी ने कही मण्डी की बात --सौभाग्य से मैं भी उत्तर प्रदेश की हापूड, चंदौसी, हाथरम इस प्रकार की छोटी छोटी मण्डियों से परिचित ह । सुबह आपने यह कहा था कि हमने यह कह दिया है एफ० सी० ब्राई० को, खाद्य निगम को, कि कहीं 105 रु० से नीचे मुल्य न गिरने पायें । शिन्दे साहव , ग्रगर ग्रापको थोड़ा सा ग्रवकाण हो तो मै ग्रापको निजी राय दंगा--यह तो ग्राप वतास्रो मत उत्तर प्रदेश के कलक्टरों को कि अन्ना साहब शिन्दे का दौरा हो रहा है, आप स्वयं अपने यहां उत्तर प्रदेश की मण्डियों में चले जाइए, दिल्ली के ग्रामपास की मण्डियों में ही चले जाइये श्रीर देखिये कि कहां खाद्य निगम कितनी खरीद कर रहा है स्रौर कितना गेहूं किसान को 100 रु० से भी नीचे जाकर बेचना पड़ रहा है। ग्रापको ग्रपने ग्राप पता चल जाएगा कि ये रिपोर्टे जो देते हैं उनमें कहा तक मच्चाई है ? ये रिपोर्टे सही नहीं हैं, इसलिए मैं चाहता हूं कि अाप उनकी रिपोर्टों पर, ग्राप उनके नोटों पर विश्वाम न करें, ग्राप स्वयं जाकर मण्डियों में देखें कि क्या स्थिति है।

गेहूं का मूल्य अगर उसी भाव से लगाया जाता तो लागत की दृष्टि से होना चाहिए और किसान के काम आने वाली वस्तुओं के जितने मूल्य आज बढ़ गये हैं तो उसका लागत मृत्य ग्राज जितना बढ़ गया है, उसके हिसाब से 105 रुपये से जाकर 120 रुपये में रुकना चाहियेथा। लेकिन ग्राज उस बेचारे किसान की स्थिति यह हो गई है कि 105 रुपया जो उसे ग्रापने देना तय किया था वह भी 100 रुपये से नीचे पहुच गया है। जब वह कहता है कि थोड़ी सी क्षेत्रों की दीवार हटा दो ताकि दूसरे प्रान्तो में गल्ला चला जाय और किसी तरह से हमारे म्रांसू पृष्ठ जायें। लेकिन इस बात के लिये भी सरकार तैयार नही है । एक स्रोर तो यह कहा जाता है कि 85 प्रतिशत भारत जो गांवों में रहता है, उमकी समस्यात्रों के प्रति हम बड़े चिन्तित हैं, उसकी समस्यात्रों के प्रति वड़े ब्रातुर हैं । तो इसके लिए एक व्यावहारिक द्ष्टिकोण होना चाहिये। यदि म्राप 85 प्रतिशत जनता की समस्या के प्रति चिन्तित ग्रौर ग्रातुर है तो मैं चाहता हं कि इस बात पर गम्भीरता से सोचें।

एक बात और मैं विशेष रूप से कहना चाहता हं ग्रौर वह यह है कि किसान जो कृषि उपज का एक माध्यम है, स्राज उसकी स्थिति क्या है ? भ्राज भ्राप उसकी स्थिति को देखिये। मैं भ्रपने प्रदेश की वात कहता हूं। महाराष्ट्र की बात पटेल साहब बतलायेंगे, राजस्थान की नत्थीसिंह जी बतलायेंगे स्रौर हरियाणा की चौधरी साहब बतलायेगे। मेरे प्रदेश में केन-सैस लागु किया गया था, गन्ने पर उप-कर लगाया गया था । लगाया इसलिये गया था कि इसके द्वारा जित्ना पैसा आयेगा वह गन्ने के विकास में लगाया जायेगा। वर्षों में जितना केन-सैस का पैसा आया था. गन्ने के उप-कर का पैसा आया था, अगर उस पैसे को जोड लिया जाय, तो करोड़ों मे नहीं, श्ररबों में जाकर बैठता है। लेकिन यह सारे का सारा पैसा गन्ने के विकास के उत्तर प्रदेश में नहीं लगाया गया । हो सकता है किसी दूसरे राज्य में लगाया गया हो। लेकिन मै अपने प्रदेश की स्थिति जानता हं स्रौर मेरे प्रदेश में कम से कम इस प्रकार का रुपया नहीं लगाया गया । उत्तर प्रदेश की सरकार ने ग्रभी किसानों के ऊपर डेवलपमेंट टैक्स लगाया.

remunerative

price to growers

[श्री प्रकाशवीर शास्त्री]

विकास कर लगाया, ग्रौर उस विकास कर से म्रापको माश्चर्य होगा गत वर्ष 150 करोड़ रुपया ग्राया था। यह जो विकास कर लगाया गया था उस समय कहा गया था कि इसमें जितना पैसा भ्रायेगा उसे कृषि के विकास में लगाया जायेगा । लेकिन 150 करोड रुपये में से डेढ़ करोड़ रुपया भी दिया जाता तो मुझे खुणी होती कि वह किसानों के ऊपर ठीक लगाया गया है।

त्रापकी आर्थिक समीक्षा में कहा गया है जो गेहं 105 रुपया क्विन्टल के भाव से खरीदा गया है उसमें से 4.75 रु० बोनस के रूप में दिया जायेगा, यह जो बोनस दिया जायेगा वह किसानों के विकास में स्रौर कृषि उत्पादन के विकास में लगाया जायेगा । श्रब कृषि मंत्री जी बतलाये कि 4.75 रु० प्रति क्विन्टल के हिसाब से बोनस दिये जाने की बात कही गई है, तो इस हिसाब से कितनी वोनम की राशि प्रान्तों को दी गई है भ्रौर जो बोनम की राणि दी गई है वह कितनी कृषि विकास के अन्दर लगाई गई है। अगर आप इस चीज को देखेंग तो ग्रापको यह पता लगगा कि जितने भी हैड्स इसके सम्बन्ध में हैं, वे सब बनावटी है। केन-सैस के नाम पर जितना पैसा आया है वह दूसरे कार्यो पर खर्च किया गया । डेवलपमेंट के नाम पर जितना पैसा श्राया है वह दूसरे मदो पर खर्च हो जाता है। जो बोनम 4.75 रुपये के हिसाब से दिया जाता है, वह भी दूसरे कार्यों में खर्च हो जाता है। नरकार इन विकास कार्यों के लिए जो राणि देती है स्राखिर वह राशि कहां चली जाती है ? यह तली फोड़ कुंग्रा है कौनमा, जहायह पैमा नीचे चला जा रहा है ? इस का पता लगाया जाना चाहिये कि किमानों के लिए, कृषि विकास के लिए जो पैसा दिया जाता है वह कहां खर्च हो जाता है ?

चीनी मिलों के राष्ट्रीयकरण की चर्चा एक हमारे मिल ने की। मै एक बात निश्चित रूप से कहना चाहता हूँ और मेरी धारणा यह है, मैं उन व्यक्तियों में से हं कि जो राष्ट्रीयकरण

को रामबाण नहीं मानते हैं। वह सब समस्यात्रों का समाधान नहीं है। राष्ट्रीयकरण के बाद बुराई नही रहेगी यह भी उचित मालुम नहीं देता है। लेकिन मैं यह कहना चाहता हूं कि सरकार को जिस चीज का राष्ट्रीयकरण करना हो उसके बारे में स्पष्ट घोषणा कर देनी चाहिये, यह तलवार ऊपर से लटकरें का परिणाम यह हो रहा है कि चीनी मिल मालिक चीनी मिलों का जहां आधुनिकी-करण होना चाहिये था वहां वह रुक गये हैं, वह कहते हैं कि सरकार इन मिलों को लेने वाली है ग्रौर इसलिए ये खचड़ा मिलों को खींच रहे हैं। इन खचड़ा मिलो का परिणाम यह हो रहा है कि जो रिकवरी ग्रानी चाहिये थी वह रिकवरी परसेन्टेज घट रहा है । इस तरह से राष्ट्र का नुकसान हो रहा है। चीनी मिल मालिकों का तो नुकसान नही हो रहा है बल्कि सारे राष्ट्र का नुकसान हो रहा है, सारे राष्ट्र का गन्ने का रस खोई में चला जा रहा है ग्रौर जाकर सूख जाता है । सूर्य नारायण उस रस को खीच लेता है। जो मिल मालिक पूरानी मिलों का नवीनीकरण नहीं करते हैं उनको सरकार को ले लेना चाहिये । ग्रगर वह नहीं लेगी तो ये खचड़ा मिलें इस देश को नुकसान पहुंचायेगी । इसलिये मेरा कहना है कि जल्दी ही नीति निर्धारित कीजिये ग्रौर जब तक नई नीति निर्धारित हो तब तक मेरा कहना यह है कि एक म्रादेश तूरन्त लागू किया जाय कि म्रगर मिल मालिक ग्रपनी मिलों का नवीनीकरण नहीं करेंगे तो उन्हें सरकार ले लेगी । इस तरह की नीति स्राप जल्द निर्धारित कीजिये।

सौभाग्य से उपसभाध्यक्ष जी, ग्राप एक ऐसे संगठन की जनरल सेकेटरी भी है जो इन तमाम चीजो के लिये देश में जिम्मे-दारहै। मै ग्रापको खास तौर से इस बात को सुना रहा हूं कि अगर हम इन चीनी मिल भालिकों को एक, दो या तीन महीने का नोटिस दे दें कि स्राप इन प्रानी चीनी मिलों का ग्राधनिकीकरण करें तो ग्रच्छा होगा, इस से देश का कितना नकसान हो रहा है इस पर जरा विचार कीजिए।

तीसरी वात यह कि चीनी से पांच सौ करोड़ की विदेशी मुद्रा का लाभ होता है, या सात सौ करोड़ का लाभ हुआ है। उस में से एक या दो प्रतिशत तो किसान को भी मिलना चाहिए। किसान ही तो इस का मूल उत्पादक है। हम उस का लाभ चीनी मिल मालिकों को ही क्यो देते हैं। यदि आधा नही तो चौथाई लाभ तो उसे जाना ही चाहिए, वैसे आधा चीनी मिल मालिकों को और साधा किसान को जाना चाहिए। सगर इतना भी नहीं होता तो सरकार इतनी कृपा करें कि सरकार जो विदेशी मुद्रा कमा रही है उस में से कुछ किसान को दे ताकि किसान वर्ग यह महसूस करें कि उस को उस के अधिक उत्पादन का कुछ फल मिल रहा है।

तीमरी वात जो मैं कहना चाहता हूं वह
यह है कि चींनी मिल मालिक केवल चींनी
पर ही लाभ उठाते हों ऐसा नहीं है। चींनी
के साथ ही कई ऐसी चींजे हैं जैसे बगास है,
या मोलैंमेम है, जीरा है, खोई है, खाद है
जो चींनी सिलों में गन्ने के रस से बनती है
और खेतों में इस्तेमाल होती है। लेकिन
इन की ग्रामदनी सारे चींनी मिल मालिक
बताते नहीं। उस में किसान को कुछ मिलता
नहीं। तो उस का भाग केवल चींनी के लाभ
में ही नहीं बल्कि मोलैसेम, बगास ग्रादि
दूसरी चींजों में भी होना चाहिए ग्रीर इस
लाभ के प्रतिशत को हमें निश्चित रूप से
निर्धरित करना चाहिए।

यपनी बात को समाप्ति की ग्रोर ले जाते हुए मैं दो, तीन सुझाव देना चाहता हूं। पहले तो जो हमारा कृषि मूल्य निर्धारण ग्रायोग है उस का पुनर्गठन किया जाना चाहिए ग्रौर उस में किसानों के प्रतिनिधि लिये जाये ताकि वह ग्रपनी समस्याग्रों को शान्ति से बैठ वहाँ कर रख मके ग्रौर यह न हो कि सरकार ग्रधिकारियों की कृषा पर ही कृषि निर्धारण ग्रायोग को छोड़ दिया जाय।

दूसरी बात मैं यह कहना चाहता हूं कि

कृपकों की और कृषि उत्पादन की समस्याओं का अध्ययन करने के लिये संसद् की एक उच्च स्तरीय समिति अवश्य बनानी चाहिए ताकि यह चीजें देर तक उपेक्षा का विषय बन कर न रह जायं। वीस सूबी कार्यत्रम में यह बातें आ सके तो अच्छा है नहीं तो दो, तीन सूब उस में और बढ़ाइये, लेकिन 85 प्रतिशत भाग आवादी का जो कृपको का है और जो गांवों में रहता है वह उपेक्षित नहीं रहना चाहिए।

तीसरी बात मैं यह कहना चाहता हूं कि किसानों को जो ऋण दिये जाते हैं उन के ब्याज की दर उद्योग धन्धों के ऋणों के ब्याज की दर की अपेक्षा निश्चित रूप से कम होनी चाहिए और सिद्धात रूप में हम बात को तय कर लेना चाहिए।

श्रंतिम बात मैं पहले कह चुका हूं कि विदेशों को जो रूपया हम देते हैं श्रौर वहां से गल्ला म्गाते हैं उस का कुछ प्रतिशत अगर श्राप किसानों को दे दें तो निश्चित रूप से किसान श्राप को गेहूं भी ज्यादा पैदा कर के देगा, गन्ना भी ज्यादा पैदा कर के देगा, लेकिन श्राप उस के लिये एक व्यावहारिक नीति श्रपनाइये ताकि किसान को कृषि उत्पादन की लागत को देखते हुए कुछ लाभकारी मूल्य मिल सके।

धन्यबाद ।

SHRI V. B. RAJU (Andhra Pradesh): Madam, Vice-Chairman, this is a very important Resolution and this should have attracted the attention of the House in a more serious way than it has done. In fact, I would have been very happy if somebody who is in charge of the Planning Commission was here. I look at this Resolution from a different angle, different from the approaches that my honourable colleagues in this House have made. This I feel, is a distortion in the economy. It is not merely a problem of the kisan. It is an economic problem. I do not want a good cause to suffer by an incorrect approach. Any sectoral demand will not secure that response which an integrated approach could. Here we have to view the situation from the

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[Shri V.B. Raju]

angle of the stability of our economy and stability of prices. Any demand that may be made on behalf of a particular segment of the economy will be countered by the other segments and thereby good causes are lost. So, I would have been happy if this Resoluton had been framed in a diffrent manner to secure the same purpose. It is not merely securing a remunerative price for the kisans' produce. Any argument towards that coming from the kisan sector, from the agricultural sector, might be resisted by the other sector. So, I was happy when Shastriji said that this is not a party approach, this must be something like the approach of the whole Parliament that we should obtain a price parity. This idea has also been emphasised by Shri Sardesai, the Member from the Communist Party. What we should aim at is price stability and parity. My approach is a bit different. I would not demand that the prices of wheat and rice should be raised for the purpose of benefiting the kisan. I would not plead for that. The last part of the Resolution is-

"....this House is of opinion that with a view to increasing agricultural production, Government should formulate a scheme aimed at ensuring a remunerative price to the growers of each agricultural commodity".

What does it mean? It means that the present price is not remunerative and therefore the price has to be revised. That is exactly the point. My asking that the prices of rice and wheat and pulses should be raised so as to secure remunerative prices for the kisan will be resisted by the consumer. No, I do not want any conflict between the consumer and the producer in this country. What I would like to plead for is this. There are, I must say, three groups of prices all of which must maintain internal parity. The first is the prices of the inputs that go into agricultural production; the second is the prices of the agricultural produce and the third is the prices of industrial manufactures which go into the consumption of the agriculturists. Therefore, what we should aim at or what we should formulate is a policy of inter-related price structure. The prices of the inputs should be such as the prices of rice and wheat that are available to the cultivator are remunerative. That is

my approach. I do not think we will succeed if we ask Mr. Shinde that the price of wheat or rice should be raised. No, I do not think he can carry through. I hope that Shri Shastri, on second throught, would agree with me that what we should aim at, when the whole House is considering this, is correcting the distortion in the economy. Now, this is actually my approach, and I hope that it is not in conflict with anything. A good cause shall not suffer by a bad argument. The Law Minister is here, he will say that good causes shall not suffer by a bad argument. The prices of agricultural commodities have fallen so steeply but the prices of industrial commodities have not in the same manner come down. I do not think the Minister will differ from me; I am sure he will agree with me. Shri Nathi Singh has read about it in Hindi. And I would humbly draw the attention of the hon. Minister to page 16 of the Economic Survey where the Government itself agrees—

"An analysis of whole sale prices during April-December, 1975 shows that industrial raw materials (such as raw cotton and oilseeds), foodgrains and edible oils played a leading role in inducing a fall in prices.."

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The fall in the prices of these commodities has been mainly responsible for the decline in the wholesale price index. Then it is stated:

"By contrast, there was no significant decline in the prices of manufactures."

So we need not labour to argue to convince the Minister that there is disparity in the price fall, that there is no equilibrium or evenness. So, when there is no difference. of opinion on this matter, the question is how and in what manner the prices of manufactures could be brought down. Even the: Minister himself agreed that the price fall has been 24 to 25 per cent in the case of foodgrains and in the case of industrial raw materials going from the agricultural sector, like cotton, oilseeds, jute, etc., the fall has been 30 per cent. And from what date? Even earlier also, I was saying that September 1974 was the watershed. That is to say, inflation is an index, an indicator of the disease of the economy. Now the body politic can be compared to the human body. The temperature had risen to the highest peak in September 1974 when the wholesale price index was 328. Now from that

remunerative

price to growers

Scheme by Govt. to ensure

time it has begun to fall. From July 1975 there has been a steeper fall. It is good. India is one of the very few countries that have not only contained the inflation but actually have reversed the inflationary pressure. That is a great credit to us. It is one of our greatest achievements and we should stand by the Government, by the measures they have employed to contain the inflationary pressure. But what has happened to the prices of other things? That is the whole trouble. The prices of manufactured products have come down by only three per cent. But again let us examine the details of the products. Take, for instance, coal. The index was 263 in September, 1974. But to day it is 332. That is, from 263 the index has actually gone up to 332. Similarly in the case of mineral oils, the wholesale price index in September 1974 was 390. What is it to-day? It is 421 to day. Now, forget all these items and take a consumer item like soap. The index was 167 in September 1974. And today it is 243. So what can the Agriculture Ministry do in this matter? We are now trying to make the Agriculture Ministry as the target of our attack and we are pumping our speeches against it. But this does not involve one Ministry. We have to unearth where the weak point lies.

SHRI DEORAO PATIL: It is the entire Government.

SHRI V.B. RAJU: That is what I say. The Members of the planning Commission should have been here. I should have seen them in the lobby. The question is, we are not addressing merely the Chair. The Chair is merely the satellite through which we communicate. Now, my point is, it is a very serious matter. It is not that the Minister does not know. I know the views of the Ministers perfectly well. It is not a party question, as Shastriji put it. Now it is a very serious problem. Now I come to political philosophy.

India is a country of villages. Shastriji knows more about history. He knows that in the past thousands of years the socioeconomic life in the villages was not interfered by any dynasty. The villagers paid their taxes and lived in the villages and the rulers lived in their forts. Nothing had happend to the villages. For the first time, after independence, we in the Congress Gov-

ernments went to the villages and tried to rectify the wrongs that had been done to them in the past thousands of years. We tried to remove those disparities and those injustices Idone them in to hundreds of of thousands years. What has happend after 24 years of planned economy? The gap between the rural and the urban areas is getting widened. This is the basic question which I want Shri Shinde to examine as an intellectual. I have gone into this subject for two years. If this gap is further widened—and it is going to be further widened—and if the prices of industrial manufactures do not come down. then whatever little is available in the rural areas will go into the urban areas. This is an automatic shift of income. The rural resources will simply shift to urban What will happen to the people in the rural areas? They will start marching to the urban areas. It has some sociological implication which will create tremendous tensions from the political angle. The other day it was said by the textile mills that their stock was piling up. Do you think there was an increase in the production of cloth so as to cause stock-piling? Do you think there was decline in our population growth so as to create surpluses in cloth? No. The reason is lack of purchasing power in the rural areas. Therefore I am warning the Planning Commission members that it is not only agriculture that will suffer. Industry also will suffer indirectly. This is a dangerous situation. This will lead to lay offs. Then there will be more unemployment. The stocks will not move. I need not take more time to explain all those things. They do not need to be explained. The question is how and in what manner we have to act. That is the question before us. To start with, how can we make agriculture remunerative ? I know our agriculturists look to the market and then plan their crop production. They do not go by our speeches. If I appeal to them to produce more, nobody will listen. Market is their master. In fact, in Andhra Pradesh, which is the rice bowl of the country, if the Nagarjuna command area is fully developed-already Rs. 200 crores have been spent there, but some Rs. 50 or Rs. 100 crores more will have to be invested-then the entire rice eating population of this country can be fed by Nagarjuna. We do not need to import even a single grain of to ensure [Shri V.B. Raju]

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rice. We can even export our Basmati rice Middle East and West Asia and get good price for it...

SHRI DEORAO PATIL: Provided Government give remunerative price.

SHRI V.B. RAJU: Please forget about that. Now it is a question of price parity. We shall agree on that.

Therefore, to start with this shifting will occur. I would request the Minister to take it seriously. He knows it. Therefore, the prices of inputs must have some relation to the market price of agricultural produce. Towards this end, I would like the Agriculture Ministry to secure control over the input price. There should be some control over prices of fertilizers, pesticides and seeds. Then kindly tell the State Governments not to raise the water rates. They say: We are not getting return on the irrigation projects. Ask them not to look at it from that angle. Then comes electricity tariff. Electricity and water tariffs are there and there is the question of the prices of inputs like fertilizers, seeds, etc. First of all, let there be a national policy on this matter. I would like the honourable Minister to discuss with the Irrigation Ministers and Power Ministers of the States the question of having a policy, a tariff policy, in respect of all these itenis. Let this Parliament also be seized of this matter and we would assure the Minister that Parliament would stand by him on this point. The Minister also knows that in the USA where the price of everything has gone up, they have not allowed the prices of fertilizers to go up and you will be surprised to know that the economy of the United States of America which is exercising a control over the rest of the world is not dependent on industrial manufactures, but is dependent on agricultural products. So, what I am saying is that there are two things: One is the control over the prices of inputs and the other is the control over the prices of manufactured goods. Now, in respect of the prices of manufactures commodities there is only one thing and that is the public sector Here, in the case of the public sector undertakings, the cost of production of the commodities produced must be examined. That is the secret. But these days the cost of production is higher. There are many kinds of wastage and there is much room for

price to growers improvement in terms of efficiency, But, the key is there. If we can have control over the cost of production, then everything is done. It has to be taken care of.

Now, I would like to mention another important thing. What is the rate of interest charged by the banks these days? They pay to us eight per cent interest if we deposit money with them. But they charge sometimes 24 per cent on the advances they give! Shastriji, what is the rate of interest that is charged by the banks? You know it. I do not know whether anybody is applying his mind on this point. Madam, I have mentioned three things which are very very important: Control over the cost of inputs, reduction in the cost of production of all the manufactured goods and reduction in the rate of interest charged by the banks. The prices of inputs must be brought down, cost of producton of the manufactured items must be brought down and the rate of interest charged by the banks must be brought down. If these three things are taken care of, then everything will be all right. Thank you.

SHRI KRISHNARAO NARAYAN DHULAP (Maharashtra): Madam, at the outset, I would like to thank my friend, Shri Gulabrao Patil, who has moved this important resolution in this House which touches upon a very grave problem affecting crores of people in the country directly or indirectly. The plight of the agriculturists in the country today has been clearly described by friends. Madam, I am now remineded of a great poem written by the great poet, Goldsmith. It is the famous poem, "The Deserted Village". In this poem, the poet has referred to the bold peasantry of his own country. He has said:

"Princes and lords may flourish or perish, A breath may take them as a breath has made them.

But a bold peasantry, their country's pride, When once destroyed, can never be supplied."

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I would now to like to ask the honourable Minister whether the Congress Government at the Centre wants to destroy this bold peasantry of this country. Quite often it is said on the floor of the House and outside also that the prices of agricultural products are crashing down and an appeal is being made to the Government to look into the problem

p: ice to growers

of the agriculturists in this country. We are now hearing the speeches of the honourable Prime Minister and the other Ministers also and we find that they are very jubiliant and happy over the fall in prices of various commodities. My friend, Mr. Raju, referred to the document published by the Minister of Finance, saying that the prices of agricultural products are crushing down to a great extent and there is panic all over the country among the peasantry. Now, because of this emergency they are not calling their rallies, Ministers are not 'gheraoed', they are not asked questions, and so on. But in their heartes they are burning actually.

[The Vice-Chairman (Shri V. B. Raju) in the Chair]

What they feel has been expressed in better words by the hon. Member who spoke in Hindi.

Mr. Raju has referred to three important questions. We agree to it. But is the Government prepared to touch those who have vested interests in the country? Are they prepared to bring down the prices of industrial products? They are not doing this. The question of remunerative prices to the peasantry is not raised for the first time in this country In the British regime in 1928, the Royal Agricultural Commission was appointed by the then British Government to look into the problems of the peasantry in this country. After that, so many other Committees and Commissions were appointed by the Congress Government and Congress Organization also, In 1947, the Congress Government appointed a Committee under the chairman ship of Dr. Kumarappa, In December 1947, this Committee was appointed. They recommended that parity should be maintained between agricultural products prices and industrial products prices. In 1956, delegation was sent to China under the chairmanship of the then Deputy Minister of Agriculture, Mr. M. V. Krishnappa. They saw what progress had been made by China in agriculture. They came back and submitted their report and said that incentives should be given to agriculturists if you want to have more production in this country. In 1957, the Balwantrai Mehta Committee was appointed to go into the problem of rural development in this country and they

specifically recommended in their report that attractive prices should be given to agriculturists for their produce; they said that that was the only way to boost up agricultural production in this country. Then, the Krishnamachari Committee was appointed. The recommendation of that Committee also was that agriculture should be given more incentives and a remunerative price should be paid to agriculturists for their produce in this country. I shall refer to this at the end of my speech.

Sir, on the 28th and 29th November: 1969, a Conference of Chief Ministers of different States was held in Delhi. The then Home Minister, Shri Chavan said, "Unless the green revolution was based on social justice, I am afraid, the green revolution may not remain green". What is social justice? Are you prepared to give here that social justice to agriculturists who are doing everything to improve agricultural production in this country? It is a way of life. Voltaire said,"The art which feeds the world",-by art, he means agriculture-"The art which feeds the world is thankless calling". It is because agriculture is away of life with the agriculturists. Whether you pay them remunerative prices or not, they will stick to their vocation. Whether there is rain or no rain, they will till the land. Whether the markets are favourable for them or not favourable for them, they will sell their product. It is a way of life with them. In spite of there being so many problems of which the Government is seized of, the Government is not prepared to solve the problems of these people who are the backbone of the economy Sir, one of the Chief of this country. Ministers of Maharashtra said on the floor of the House that it would not be incorrect to say that the policies of the Union Government were always to the detriment of the cultivators and beneficial to the industrialists and the traders. I am quoting from the Times of India, dated the 19th December, 1969. We do not know whether it is the Agriculture Ministry or the planning Ministry. We want that justice should be done to the agriculturists in this country. If this is not done, then the whole economy of the country will be destroyed and those who are sitting in the ivory tower will feel the pinch of their deception of the agriculturists. This is a very grave problem. The onion growers

to ensure
[Shri Krishnafao Narayan Dhulap.]

in Maharashtra ran to Delhi to get some relief at the hands of the Ministry. Now, what is the plight of these onion growers in Maharashtra? The prices are crashing down. It is less than Rs. 20/- per quintal in the market. The other day, our Agriculture Minister said, I think in the Conference of Chief Ministers, that "if the prices come down in the market, the Government will come to the rescue of the agriculturists and we will purchase whatever commodities are available in the market". Sir, this is said, but this is not being done. In the Maharashtra market at present, the wheat is selling at less than Rs. 90/- per quintal. The Supply Minister of Maharashtra has said in an open meeting with the agriculturists that since there is bumper crop in the State, the Government would not come forward to purchase the surplus foodgrains. The other day Shri Bansi Lal Minister of Defence, held a meeting somewhere in Haryana and he appealed—whether he appealed or he ordered them, I do not knowthat the agriculturists should not ask for more price for agricultural products. This is the way in which this Government is looking at the problems of the agricuturists. When I raised this issue about the remunerative prices for the agricultural products, the Prime Minister said on the floor of the House. It is a happy picture on the horizon of the economy of this country that the prices are coming down and containing inflation. The inflation is being linked with the prices of agricultural products. It is an unfortunate situation. Suppose the prices come down, then this bigger' section of the society will suffer. Seventyfive to eighty per cent persons are dependent upon agriculture as their means of livelihood. If they are destroyed, then where would you find the market for other commodities which are available in the market? This is a vicious circle. If they are not in a position, if their pockets are not permitting them to purchase whatever cloth they want for their family members, if they want two dhotis and they purchase one, if they want two sarees for the womenfolk and they purchase one, if the children go without clothing, if they are not in a position to purchase, then, naturally, there will be less demand for cloth and the market will be full of this unsold cloth because there is no purchasing

capacity with the agriculturists or the majority section of the society. And then this vicious circle will start. There will be lay-offs, whether legal lay-offs or otherwise. So, Sir, this is the way in which this vicious circle is working. And, Sir, the unfortunate situation is this. Concessions are being given to the industrialists. What is the rate of electricity which is being given to the industrialists and what is the rate of electricity which is being given to the agriculturists for boosting up agricultural producion There is a vast difference. The agriculturists are required to pay through their nose because they are paying a higher rate and thus more money to the electricity boards all over the country. So, more incentives are given to the industrialists, and more concessions are given to them. And, perhaps, more concessions will be given after the presentation of the Budget. Sir, the backbone of the economy of this country is agricultural community. But they are not properly taken care of. Not only this, but there is also some sort of animosity towards these people by those who are sitting at the helm of affairs here, those who are in the Planning Commission and in the Agricultural Prices Commission. They are economists. All right. They may be economists, they may he experts. But what is their attitude, what is their bias? Is their bias towards the rural poor who are toiling for this country, who are helping the country in the production with their sweat? What all they are getting, they are spending it only for the boosting up of production of the country. If their plight is not improved, then, Sir, everything is likely to go to dogs.

Lastly, Sir, I will quote what the Krishnamachari Committee recommended at page 60 of their Report:

"We are aware of the desire in certain quarters to reduce the level of agricultural prices, particularly the prices of foodgrains on the plea that agricultural prices influence the cost of production in industry and weaken the competitive capacity of Indian manufacturers in the domestic as well as in the foreign markets. While we are not unmindful of the importance of this consideration, we are of the view that proper consideration should be given to assure an adequate return to the tiller of the soil. Once this is achieved, the increas-

Scheme by Govt. to ensure

ing purchasing capacity of the agricultural masses will be an adequate insurance of the success of industry. Any deliberate effort to reduce agricultural prices merely to safeguard the interests of the urban areas or the manufacturing industry will be at the cost of the standard of living in the rural areas which is already notoriously low".

Therefore, Sir, the only plea I would make here is that there should be an agriculturists' lobby in this House. And until and unless that lobby is created for their cause and their problems are not properly presented to the Government, we are going to lose the cause by default. As you said earlier, Sir, no newspaper is interested in this problem. No economist who is brought up under the British regime is interested in this problem.

Only agriculturists are interested in solving their problem; but they are dumb, mute people and they are not in a position to put forward their grievances. Unless and until a lobby is created for them their condition will not improve. Of course, the hon. Minister is here and he is with us but when he will stand up to reply, he will have to say something different. This is unfortunate. I am very sorry for the present state of affairs, which we have to face. One day or the other the agriculturists in this country will have to raise their voice and see that their problems and their difficulties are solved in the best interests of the country and in the best interests of the nation. Thank you.

SHRI R, NARASIMHA REDDY (Andhra Pradesh): Sir, as my friend, Mr. V.B. Raju, has just now said, I entirely agree that this problem, this basic problem, is not for the Ministry of Agriculture alone. This is a problem for the entire Government and for Parliament. I would have been happy if the Prime Minister and the Finance Minister were present here when this important Resolution is being discussed because this concerns the national economy.

Sir, I had a cursory look at the Economic Survey presented by the Government. I do not know who the great economists are. I am really surprised that in this Economic Survey I do not find the realisation of what I would say the portend of a very serious crisis on the agricultural front. I am a

to growers peasant, I come from a village, I am myself an agriculturists and then only a parliamentarian. I move with the turists the moment I am at my house.

remunerative price

Sir, I must tell this Government in this House that the small farmer and medium farmer and the poor peasant in the village is cursing this Government today and this is a fact. I, as a representative of the people, have to honestly present their views to the Government and that curse is coming from their heart. It is not only the question of fall of prices. You will have to look at the life of an agriculturist in a composite way, in a comprehensive way. Sir, I need not repeat what all has been said before. Just to quote a few figures about the sudden fall in prices, I may say that maize was selling at Rs. 220 a quintal and now it is selling at Rs. 80; paddy was selling at Rs. 150 or Rs. 160 a quintal and now it is selling at Rs. 60; bajra was selling at Rs. 160 a quintal and now it is not selling even at Rs. 60; ragi was selling at Rs. 160 a quintal and now it is selling at Rs. 58.

SHRI RANBIR SINGH (Haryana): Barley is selling at Rs. 34 a quintal.

SHRI R. NARASIMHA REDDY: You can say about that, I do not know the price.

Well, the present prices from the point of view of consumers and from the point of view of general economic situation are nct abnormal. But what about their parity prices? What about the justice, I would ask, rather than the parity? Now, the other day it was said that groundnut price in my State is about Rs. 40/- for 40 Kgs which per quintal comes to Rs. 100/-. The Minister said that the support price was Rs. 140/- or Rs. 150/-. I do not know where it is; perhaps, it may be in his files. It is certainly not there. Nobody is there to purchase. Who is there to purchase? Leave the Government. Sir, in my place, there is an educational institution which also does agriculture. Recently I had been to that institution. The Government has imposed a levy and the levy is 200 quintals of paddy. For the past four months, the Director of that institute has been asking the Government to take this paddy and give them money. They want to raise fresh crop. You cannot sell the levy crop outside and there is no buyer. The problem in our area is there is no buyer. The normal

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[Shri R. Narasimha Reddy]

trade is not there. Can the Food Corporation of India replace the normal trade? It cannot replace the normal trade. And now they say: "We have achieved our procurement target." You have achieved your procurement target. It is good. We congratulate you. But what about the peasant? We have produced and they have procured. Their job is only to procure.

Now, take the other things. The position is, to purchase one bag of urea, I will have to sell one and three quarter quintals of pady. What a tragedy? It is a wonderful country we are living in. Why is it? It is because we are not able to bring down the prices of fertilizers, whether in the public sector or the private sector. Take agricultural implements. Somebody, the other day, was saying that the tractors-1 think the duty on tractors is 49 or 50 per cent—are used by kulaks. I do not know why this word is borrowed. These gentleman...

SHRI KALP NATH (Uttar Pradesh): Where are they?

SHRI R. NARASIMHA REDDY: I do not know where they are. Today, as an agriculturist, I know if I engage a pair of bullocks and a person, a labourer, to cultivate the land, I will have to pay Rs. 15/a day plus food for this man and food for the cattle. So, this is regarding inputs, like fertilizers, pesticides. We know it; I need not repeat. We know the cost of agricultural implements. Prices of all the inputs have increased. Because there was suddenly a rise in the prices last year, the Government thought that they can have something from these agriculturists who were making lot of money. So the Government imposed more taxes, betterment tax, increase in water tax, commercial crops were taxed, groundnut was taxed, turmeric was taxed, sugarcane was taxed, everything was taxed. Very well, if the peasant earns, he will not refuse to pay to the Government. He will pay it. Now, suddenly the prices have come down. Sir, you know what is being done in my state. Making use of this emergency, in the name of collection, the officers are going to the poor farmers, dragging their cattle out, pulling out their utensils and throwing them out. This is being done. This is the situation which I want to bring to the notice of the Government.

remunerative price to growers

Sir, we know, food is the basic product in life. If we do not have any other thing, we still live. But if we do not have food, we cannot live. Foodgrains production is the basic thing. But it is not being given the importance due to it. I am really sorry to say that in spite of our saying that agricultural sector is the most important sector, in practice, it is not getting its due. This is the basic sector of the economy.

At the last meeting of the Consultative Committee attached to the Ministry of Industry and Civil Supplies, I raised a question in regard to recession in the industry. Why is there recession? Why is cement not being sold? Why fertilisers are not being sold? Is it because there is no demand for fertilisers, pesticides and cement? No. There is demand. The reason is, 85 per cent of the people in this country have no purchasing power. I need not give all the figures. Take, for example, a peasant who owns two acres of wet land. He is a fairly good peasant. If he cultivates paddy with the help of a tubewell, calculating the prices of all the inputs, even if he works day and night, he would be incurring a net loss of Rs. 250. I can give the figures to any economist. If he uses a diesel pump, the loss is still more. Only when he cultivates under a system of tank irrigation, his net return would be Rs. 80-100. This is the position. What will happen if he or his son suddenly falls ill? I am not mentioning other things. His son need not have education. He has to be farmer and always a farmer. The urban people are there to look after the country and, therefore, the farmer's son need not be educated. This is the position.

Of course, it is good that under the twenty-point economic programme, many States have declared a moratorium on debts. It is a very good thing. But have you thought of alternative credit facilities? No. You have simply declared a moratorium. But what about credit? Sir, the peasant has not a single pie to raise the Rabi crop today. But the Karnam or the Munsif of the village is bent on collecting taxes. All old dues are collected. The peasant even pledges the Thali of his wife. This is the resource to increase foodgrains production in this country. This is an unhappy position in which an ordinary farmer finds himself today. Otherwise, nobody would to ensure

give him money. Who would give him money? Is the Government giving him money? Are the banks extending credit? Sir, this is an important sector of the national economy. How do the peasants react to this situation? The peasants say 'Why should we raise paddy or other foodgrains and incur loss? For example, two crops are raised in Andhra Pradesh. Instead of raising paddy as the second crop, what the peasants propose to do is to sow some variety of gram. There are different varieties of grams. The peasants are able to sow gram without spending anything. When he sows gram, he earns a net income of Rs. 150-200. But if he raises paddy crop, he looses or gets nothing. Therefore, he is switching on to other crops. In such a situation, the production is bound to fall. Because, you cannot expect the ordinary farmer to bear losses and then produce. He gets in debted. The result will be, he will have to sell of his lands. He becomes a labourer. I think it is good for him to become a labourer because, today the ordinary labourer is in a much better position that the small farmer.

Take the urban sector, for example. Mr. Gulabrao Patil was saying that a small farmer earns only Rs. 1.800 per year. In the State Bank, a sweeper gets Rs. 400 per month, that is, Rs, 4,800 per annum. We, the peasants, are worse than the sweepers in the State Bank of India. And what about your salaries in the LIC? (Time bell rings.) Sir, just a few minutes more.

Coming to the seriousness of the situation, I think it was Mr. Sardesai who pointed out a very important fact and, that is, the resolution passed by the Andhra Pradesh Assembly about the need to increase the prices. Sir, what is the significance of this resolution? The Andhra Pradesh Assembly has reflected the sentiments of the vast majority of the peasants in Andhra Pradesh. I hope Parliament and this Government will also react and respond to the feelings of the peasants in this country.

AN HON. MEMBER: Maharashtra Government also.

SHRI R. NARASIMHA REDDY: Yes, Maharashtra Government also.

Now coming to the point of what is to be done in this situation, I have to say a few

words. Take fertilisers, for example. When it is stated "remunerative prices", it does not mean we want increase in prices. We mean that the prices should be remunerative, taking into consideration all the other aspect, that is, the price of fertilisers, the price of inputs, the price of cloth, the price of kerosene and the prices of other articles that the peasant uses.

remunerative price

THE VICE-CHAIRMAN (SHRI V. B. RAJU): There is one more speaker before we adjourn. Please conclude.

SHRI R. NARASIMHA REDDY: two minutes more and I will finish, Sir.

THE VICE-CHAIRMAN (SHR1 V.B. RAJU): Please complete your last point.

SHRI R. NARASIMHA REDDY: I will complete, Sir. I am taking only two more minutes, Sir.

(Interruptions)

Now it is suggested by certain economists that the first thing that this Government should do to solve this crisis is to see that all the inputs are supplied at a reason. able rate. Take, for example, fertilisets. Sir, this Government should immediately take off all the duties on fertilisers and must subsidise fertilisers. They must sell, for inutea, at Rs.45 to Rs.50 a bag. Why should we not subsidise the farmer instead of importing foodgrains? Likewise, take off the duties on tractors and other agricultural implements and reduce their prices. Similarly, diesel oil, electricity and so on. Please tell your Ministers that electricity for all agricultural purposes should be given at subsidised rates. I suggest this because this is a very critical situation. Our agriculture is always on the brink. Do not think that everything is very satisfactory. Experts feel that the world is going to face a great food shortage. We know what the position of Russia today is as also of certain other countries. We do not know what is going to happen to us. Therefore, from today we must be very careful. We must protect our basic industry which is agriculture our basic sector which is agriculture, take these steps and see that food production is not affected because, once this sector is affected, our entire economy is affected. I am one with the hon. Member on that side when he said that if this sector is destroyed, he tentire national economy is destroyed. Thank you.

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श्री रणबीर सिंह: उप सभाध्यक्ष महोदय, जो प्रस्ताव सदन के सामने हैं उसकी भाषा के ऊपर मैं नही जाना चाहता इं। भाषा भी ठीक है ग्रौर मझे इसमें कोई एतराज नहीं है। लेकिन मैं यह बात मानता हं कि इस प्रस्ताव के पीछे जो भावना है उसकी तरफ हमें देखना चाहिए । श्री गलाबराय पाटिल ने जिस प्रस्ताव के द्वारा सदन का ध्यान ग्रार्कापत किया है वह एक बड़ी गम्भीर समस्या के प्रति यह एक सही कदम है। इस-लिए मैं उनके प्रस्ताव का दिल से हार्दिक तौर पर ममर्थन करता हुं। समर्थन करते हुए . मैं यह कहता हं कि ग्रभी हमारे माननीय योग्य सदस्य धलप साहब ने जोश में जो यह वात कही कि काग्रेस पार्टी इस देश के किसानों को उखाडना चाहती है । यह एक सही तथ्य नहीं है। कांग्रेस पार्टी ने इस देश के किसानों को शक्ति देने के लिए राजाओं को खत्म किया, जागीरदारों को हटाया स्रौर रजवाड़ों को खत्म किया । इस देश में जो छोटे मोटे छिपे हए बड़े काश्तकार थे उनकी भी जमीन छीन ली । इसलिए यह कहना कि काग्रेस पार्टी किसानों के हित में नहीं है, यह गलत बात है ।

यही नहीं जब से देश ग्राजाद हुन्रा है 5 हजार करोड़ रुपये से भी ज्यादा रुपया सिचाई की व्यवस्थाओं में खर्च किया गया है ग्रौर यह सब रकम देश में मुख्तलिफ प्रदेशों में सिंचाई की व्यवस्था करने के लिए खर्च की गई है। इतना कहकर में यह कहे बिना भी नहीं रह सकता हं कि हम इस देश में एक समाजवादी व्यवस्था स्थापित करना चाहते है। लेकिन हमारे देश में स्रभी भी वही मर्केन्टाइल इकौनोमी की सोच चल रही है। हमारा जो सोच है, वह स्रभी समाजवादी नहीं बना है श्रौर यही सब से बड़ी गलती है कि हम मर्केन्टाइल इकौनोमी के उसूलों पर चल रहे हैं भौर समाजवादी व्यवस्था की बात सोच रहे हैं। इस तरह की जो नीति है वह समाजवादी समाज स्थापित करने में मिशकल पैदा करती है।

ग्रमेरिका एक पुंजीवादी देश है । देश के अन्दर सिंचाई की व्यवस्था बढाने के लिए जो भी रुपया वहाँ की सरकार लगाती है उसके लिए ब्याज की कोई व्यवस्था नहीं है श्रीर न ही उस कर्ज को वापस लेने की कोई व्यवस्था है। जैसा कि बतलाया गया है कि वहाँ पर खाद पर सबसिडी दी जाती है। यही नहीं श्रगर उनके श्रनाज को खरीदकर फैकना भी पड़े तो वे उसको फैक देते हैं ताकि देश के ग्रन्दर ग्रनाज के भाव कम न हों। अनाज को फकना कोई अच्छी बात नहीं है। ग्रनाज को दान के रूप में लेना कोई ग्रच्छी बात नही है, लेकिन दान करने पर भी कोई हर्ज नही है। इस तरह के अनाज देने से दुनिया ईशान्ति बनी रहती है। लेकिन श्रमेरिका ने 1971 में जब हमारे देश की तरफ कड़वी नजर से देखा था तब वे इस वात को मानते है कि हमें सातवे बेडे का डर नही था विल्क वह डर था केवल ग्रनाज की कमी का । वह हमें यह बतलाना चाहते थे कि वे ग्रनाज के ठेकेदार है ग्रीर वे हमको भुख से मार सकते है। तो मैं यह कहना चाहता हं कि कोई भी देश किसी दूसरे देश के ऊपर निर्भर नही रहता है ग्रौर न ही उसकी ग्राजादी बरकरार रह सकती है। इसीलिए इंग्लैण्ड ग्रीर योख्प में जहां पर ग्रनाज पैदा करना कठिन होता है वहां पर भी लोगों ने अनाज की पैदावार बढा ली है।

remunerative price

to growers

वहां पर उन्होंने खाद्य में स्वावलंबी होने की कोशिश की और हमारे देश में हम दूसरी फिके करते है। मै फिर दोहराना चाहता ग्रौर ग्राप ने भी जिक्र किया कि ग्राप की सिंचाई योजना का कि उस पर दो सौ करोड रुपया खर्च हो गया । उस के लाभ का हिसाब लगाइये। ग्राप का प्रदेश तो दिवालिया हो जायगा उस का ब्याज देते देते । हमारे प्रदेश में भाखड़ा की योजना बनी। उस पर 45 करोड़ रुपया खर्च हम्रा, लेकिन म्राज हरियाणा ग्रौर पंजाब देश को तीन चौथाई अनाज देते है। वह उस योजना का खर्च

पूरा नहीं कर सकते । वह एक घाटे की (डेफिसिट) योजना मानी जाती है। यह तो सोच का फर्क है। हमें ग्रपना सोच बदलना होगा। हमें इस इकोनोमी के चक्कर से बाहर निकलना पड़ेगा । स्रगर भाखड़ा डैम न बना होता और जो हम ने 5 हजार करोड़ रुपया खर्च किया सिचाई को बढ़ाने के लिये वह न किया गया होता तो पता नही इस देश की क्या हालत हुई होती । इस देश में लाखों ग्रौर करोड़ों ग्रादमी भूख से मरते। भूख से बचाने के लिये क्या ब्याज की फिक्र होती है। रूस के ग्रंदर भी नहरें बनी, श्रमरीका में भी नहरें बनी । वहां कोई ब्याज के लाभ की फिक नहीं है, वहां कोई ब्याज का खाता नहीं है। हमारे यहां भी यह व्याज का खाता खत्म होना चाहिए। सब से बडी बीमारी यह है कि हम जो हिमाव लगाते है कि इतने करोड़ रुपया हम को व्याज देना चाहिए होना चाहिए। आज यह खत्म बिजली की दर क्यों बढाई जाती है इस लिये कि प्रदेश सरकारे मजबूर होती हैं, चंकि वह ब्याज नहीं दे मकते हैं इसलिये हमारा सोच ग्राज गलत है। हमारा रिजर्व बैंक कागज के नोट छापता है वह गिल्ट सेक्योरिटी भ्रौर दसरी सेक्योरिटी की विना पर छापता है। सोने की सेक्योरिटी मव से बढ़िया मानी जाती है। लेकिन किस काम याता है सोना। सोना रख कर एक आदमी को किसी कमरे में बन्द कर दीजिए, चार दिन में वह भखा मर जायगा । वह काहे की सेक्योरिटी है? सेक्योरिटी तो जो हमारी बड़ी बड़ी योजनायें हैं, भाखड़ा डैम हैं. आपके यहां का डैम है ग्रौर दूसरी योजनायें है उन को होना चाहिए भ्रौर उस सेक्योरिटी पर श्रगर हम रुपया छापें स्रौर नोट चालू करें तो न कोई झगड़ा हो भ्रौर न फिर बिजली की दर बढाने की जरूरत ही पड़े और न फिर ...सिंचाई की दर बहाने की बात ग्रागे ग्राये। यह सूझाव कि हम बिजली की दर बढायेंगे यह गलत सोच का नतीजा है। इसके साथ साथ उपसभाध्यक्ष जो, मै यह कहे बगैर नहीं रह सकता कि यह

जो आधिक समीक्षा है, मैं उस की तरफ आप का ध्यान खीचना चाहता हूं। उस में लिखा है शिन्दे साहब, कि इस देश में वाहर से जो इमदाद मिली है वह कुल 15815 करोड़ रुपये की है और जिसमें से वकाया साढ़े सात हजार करोड़ रुपये होगा और साढ़े सात हजार करोड़ से ज्यादा का अनाज इस देश में आया। यह किसानों के लिये शर्म की वात है और हमारे देश के लिये भी शर्म की वात है और वह जाहिर करती है कि हमारी आधिक नीति, हमारा सोच गलत है।

उपसभाध्यक्ष (श्री बी० बी० राजू): नेक्सट नान-अफिशियल डे के दिन श्रव आप अपना भाषण जारी रखियेगा।

MESSAGES FROM THE LOK SABHA

- I. The appropriaton (No. 3) Bill, 1976.
- II. Motion ie Joint Committee on Offices of Profit.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha

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"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation (No. 3) Bill, 1976 as passed by Lok Sabha at its sitting held on the 12th March, 1976.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India".

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"I am directed to inform Rajya Sabha that Lok Sabha at its sitting held on Friday the 12th March, 1976, adopted the following motion in regard to the Joint Committee on Offices of profit :--